DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II
MEETING No. 02/81-ALC2/2020 DATED 29.04.2020 (Held on 19.05.2020)

Please Note

i. For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. 02/81 of Norms Committee-II for the year 2020-21 (Originally scheduled for 29.04.2020) held on 19.05.2020 through Video Conferencing under the Chairmanship of Shri R. P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K. S. Sodhi, AD (ME)	MSME
2.	Shri Devendra Saini, ADG	DoT
3.	Shri Sushil Kumar Jangid, Scientist 'B'	MeitY
4.	Shri Shaish Kumar, (TEC-1)	Consultant
5.	Shri V.C. Agarwal, (TEC-3)	Consultant
6.	Shri S. K. Bhatnagar, (SKB)	Consultant
In attendance		
1.	Shri Shobhit Gupta, Dy. DGFT	DGFT
2.	Shri Amit Kumar, Assistant Director	DGFT

i. Draft Minutes of Meeting No. 23/81 dated 04.03.2020were circulated among all the members of the Committee on 13.04.2020. On receipt of comments, the minutes were finalized and uploaded on DGFT's website on 16.04.2020. Therefore, the minutes are unanimously approved.
ii. Draft Minutes of Meeting No. 24/81 dated 18.03.2020 & Meeting No. 01/81 scheduled for 01.04.2020 and held on 8.4.2020 were circulated among all the members of the Committee on 12.05.2020. On receipt of comments, the minutes were finalized and uploaded on DGFT's website on 15.05.2020. Therefore, the minutes are unanimously approved.

Minutes of the cases discussed in the meeting are as under:

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1	**Case No.:7/5/81-ALC2/2015**	Party Name: TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date:0710108018 15.04.2015	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

Export Items:

1. Export items will contain 72 imported cells per module.
2. The words **"Weight = 24Kgs/Module"** may be added in the description of export items.

Import Items:

1. Import item at Sl. No. 1 may be **deleted** as no justification is given.
2. Quantity of import item at Sl. No. 2 may be allowed with Net plus 1% wastage.
3. Quantity of import items at Sl. No. 3 & 10 to 14 may be allowed **as applied for** (Value restricted up to 5% of FoB)
4. Quantity of import items at Sl. No. 4, 5 & 6 may be allowed with Net plus 1% wastage.
5. Quantity of import items at Sl. No. 7 & 9 may be allowed with Net plus 0.5% wastage.
6. Quantity of import items at Sl. No. 8 & 15 to 19 may be allowed **as per GN-4**.

Note: Specification and wattage of imported cells will be same as used in export items. The RA will obtain specification/wattage of the cells to be imported and would endorse the same on the authorization both for export and import products.

RA concerned may take suitable consequential action accordingly.

2	**Case No.: 45/14/81-ALC2/2018**	Party Name: JAYACHANDRAN ALLOYS PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Withdrawn**
	HQ File :01/81/050/00763/AM19/	RLA File :32/24/040/00039/AM16/	Lic.No/Date:3210077835 16.03.2016	

Decision: The Committee considered the case as per the agenda and noted that the applicant vide email dated 15.05.2020 informed that the above AA has been redeemed. Therefore, the Committee decided to withdraw the case from the agenda.

The case is withdrawn.

3	**Case No.:4/10/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00189/AM17/	RLA File :10/24/040/00125/AM16/	Lic.No/Date:1010059443 30.03.2016	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide F. No. W-21/27/2020-IPHW-MeitY dated 18.05.2020. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

4	**Case No.:2/6/81-**	Party Name: FCI OEN	Meet No/Date:2/81-	**Status:**

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	ALC2/2017	CONNECTORS LIMITED	ALC2/2020 29.04.2020	**Approved**
	HQ File :01/81/050/00142/AM18/	RLA File :10/24/040/00008/AM17/	Lic.No/Date:1010059489 24.05.2016	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide F. No. W-41/4/2020-IPHW-MeitYdated 18.03.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

5	**Case No.:51/7/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00153/AM17/	RLA File :10/24/040/00014/AM17/	Lic.No/Date:1010059496 31.05.2016	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide F. No. W-41/5/2020-IPHW-MeitYdated 18.03.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

6	**Case No.:2/12/81-ALC2/2016**	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00219/AM17/	RLA File :10/24/040/00025/AM17/	Lic.No/Date:1010059524 01.07.2016	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide F. No. W-41/6/2020-IPHW-MeitYdated 18.03.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

7	**Case No.:53/14/81-ALC2/2018**	Party Name: AMC COOKWARE (INDIA) PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00771/AM19/	RLA File :07/24/040/00062/AM18/	Lic.No/Date:0710111702 31.05.2017	

Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as recommended by the representative of MSME as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	73239390	Arondo Servier Platte 32cm Stainless Steel Sheet, 370 x 470 x 1.0mm, 2B Finish, AISI-304.	As per SION C-832
2	73239390	Arondo Kombischussel 32cm Stainless Steel Disc, Dia 471 x 1.0mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
3	73239390	Softiera 20cm with holes and dimpling Stainless Steel Disc, Dia 295 x 0.6mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
4	73239390	39cm Round Tray Stainless Steel Disc, Dia 440 x 1.0mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
5	73239390	20-24 Sieve Insert Stainless Steel Disc, Dia 405 x	1.10 Kgs/Kg content

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		0.6mm, 2B Finish,AISI-304.	in the export product
6	73239390	Steam Lid Stainless Steel Disc, Dia 315 x 0.8mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
7	73239390	24cm Mixer Bowl Stainless Steel Disc, Dia 422 x 0.8mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
8	73239390	Lasagnera Big Flatware Stainless Steel Sheet, 475 x 535 x 1.0mm, 2B Finish, AISI-304.	As per SION C-832
9	73239390	Lasagnera Big Lid Stainless Steel Sheet 420 x 420 x 1.0mm, 2B Finish, AISI-304.	As per SION C-832
10	73239390	Lasagnera Small Flatware Stainless Steel Sheet, 285 x 425 x 1.0mm, 2B Finish, AISI-304.	As per SION C-832
11	73239390	Lasagnera Small Lid Stainless Steel Sheet, 280 x 360 x 1.0mm, 2B Finish, AISI-304.	As per SION C-832
12	73239390	Softiera 24cm with holes and dimpling Stainless Steel Disc, 330 x 0.6mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
13	73239390	12cm Bowl Stainless Steel Disc, Dia 190 x 0.6mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product
14	73239390	24cm Dome Lid Stainless Steel Disc, Dia 323 x 1.0mm, 2B Finish, AISI-304.	1.10 Kgs/Kg content in the export product

Note:

1. **Grade of steel to match in import & export.**
2. **Thickness of sheet/circle should be between 0.1 mm to 1 mm.**
3. **Export product should be of circular/oval shape only.**

RA concerned may take suitable consequential action accordingly.

	Case No.:35/17/81-ALC2/2017	Party Name: R.R.KABEL LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00345/AM18/	RLA File :03/95/040/00815/AM16/	Lic.No/Date:0310815094 09.08.2017	**Action by :** Applicant
8	**Decision:** The Committee considered the case as per agenda and noted that the applicant was reminded on 17.04.2020 regarding submission of Amendment Sheet as informed during personal hearing in M. No. 17/81 dated 27.11.2019. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the Amendment Sheet. The case stands deferred.			

	Case No.:358/14/81-ALC2/2018	Party Name: ABB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/01076/AM19/	RLA File :07/24/040/00289/AM18/	Lic.No/Date:0710112738 24.01.2018	**Action by :** Applicant
9	**Decision:** The Committee considered the case as per the agenda and noted that DHI via email dated 15.05.2020 informed that the applicant has given general write uponly on the items in its reply dated 22.04.2020. Therefore, the Committee decided to ask again from the applicant to furnish specific reply of following deficiencies point-wise as per advice of DHI: 1. Appendix 11A of application giving wastage sought. 2. Sl. No. 11 of Standard Deficiency Format for each raw material. 3. To indicate item number of import where CRGO is proposed to be imported and any wastage on the same.			

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	The case stands deferred.

	Case No.:75/5/81-ALC2/2018	Party Name: LM WIND POWER BLADES [INDIA] PVT. LTD	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00283/AM19/	RLA File :07/24/040/00342/AM18/	Lic.No/Date:0710113376 01.06.2018	**Action by :** Applicant
10	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 03.02.2020 followed by a reminder on 17.04.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

	Case No.:74/5/81-ALC2/2018	Party Name: LM WIND POWER BLADES [INDIA] PVT. LTD	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00282/AM19/	RLA File :07/24/040/00333/AM18/	Lic.No/Date:0710113408 07.06.2018	**Action by :** Applicant
11	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-1) was sent to the applicant on 03.02.2020 followed by a reminder on 17.04.2020. However, no reply has been received yet. Therefore, the Committee decided to remind again the applicant for furnishing the requisite information. The case stands deferred.			

	Case No.:143/14/81-ALC2/2018	Party Name: EMMVEE PHOTOVOLTAIC POWER PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00861/AM19/	RLA File :07/24/040/00130/AM19/	Lic.No/Date:0710113785 30.08.2018	**Action by :** Applicant
12	**Decision:** The Committee considered the case as per agenda and noted that the deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 24.12.2019 followed by reminders on 28.02.2020 & 13.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for the applicant's reply. The case stands deferred.			

	Case No.:50/12/81-ALC2/2018	Party Name: PARKER HANNIFIN INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
1	HQ File :01/81/050/00688/AM19/	RLA File :04/24/040/00130/AM19/	Lic.No/Date:0410164717 26.09.2018	
3	**Decision:** The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by MSME as under: **1. Per unit weight of export items at Sl. No. 1 to 9 is 5.4 mg, 2 mg, 6.5 mg, 10mg, 8.5 mg, 9.6 mg, 28 mg, 24 mg & 3 g respectively.**			

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2.

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	40052090	O-STRIP OD - 0.090, ID-0.050. To Part No. 10-04-W267-6502	Net to net basis with NIL wastage
2	40052090	O-STRIP OD - .598, ID-.433. To Part No. 19-04-38692-6502	Net to net basis with NIL wastage
3	40052090	O-STRIP OD - 0.090, ID-0.050. To Part No. 10-04-W267-6570.	Net to net basis with NIL wastage
4	40052090	O-STRIP OD - 0.156, ID-0.080. To Part No. 10-04-9732-6570	Net to net basis with NIL wastage
5	39269099	DIST 15*10*0.13. To Part No. 61-13-1015-MCS55A.	**As applied** with each sheet weighing 1196 Gram

RA concerned may take suitable consequential action accordingly.

	Case No.:8/13/81-ALC2/2018	Party Name: MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00716/AM19/	RLA File :03/95/040/00916/AM19/	Lic.No/Date:0310825719 18.12.2018	**Action by :** PH /Applicant

14 **Decision:** The Committee considered the case as per agenda and noted that the applicant cound not be called for personal hearing due to countrywide lockdown. Hence, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting as decided in M. No. 20/81 dated 08.01.2020.

The case stands deferred.

	Case No.:289/14/81-ALC2/2018	Party Name: R R KABEL LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/01007/AM19/	RLA File :03/95/040/01148/AM19/	Lic.No/Date:0310827010 13.02.2019	

15 **Decision:** The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 04.03.2020 for examination & comments. However, Consultant (TEC-3) vide email dated 14.05.2020 asked for complete set of application/original file as he received only part file. Therefore, the Committee decided to send the main file containing the complete set of application and firm's reply, if any, to Consultant (TEC-3).

The case stands deferred.

	Case No.:43/2/81-ALC2/2019	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
16	HQ File :01/81/050/01129/AM19/	RLA File :04/24/040/00240/AM19/	Lic.No/Date:0410165215 14.02.2019	**Action by :** Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the complete

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	set of application. The case stands deferred.

	Case No.:79/2/81-ALC2/2019	Party Name: BELDEN INDIA PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/01165/AM19/	RLA File :31/83/040/00188/AM19/	Lic.No/Date:3110067347 11.03.2019	**Action by :** Applicant
17	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the complete set of application. The case stands deferred.			

	Case No.:74/2/81-ALC2/2019	Party Name: USHA INDUSTRIAL CORPORATION.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/01160/AM19/	RLA File :08/24/040/00406/AM19/	Lic.No/Date:0810144757 12.03.2019	**Action by :** Applicant
18	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the complete set of application. The case stands deferred.			

	Case No.:1/2/81-ALC2/2019	Party Name: GRAVITA INDIA LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00001/AM20/	RLA File :13/24/040/00139/AM19/	Lic.No/Date:1310049241 27.03.2019	**Action by :** Applicant
19	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the complete set of application. The case stands deferred.			

	Case No.:16/2/81-ALC2/2019	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
20	HQ File :01/81/050/00016/AM20/	RLA File :03/95/040/01250/AM19/	Lic.No/Date:0310828254 10.04.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, no information has been received			

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	yet. Therefore, the Committee decided to remind again the applicant for submitting the complete set of application. The case stands deferred.			

	Case No.:24/3/81-ALC2/2019	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00044/AM20/	RLA File :04/24/040/00291/AM19/	Lic.No/Date:0410165528 30.04.2019	**Action by :** Applicant
21	**Decision:** The Committee considered the case as per the agenda and decided to seek from the applicant to furnish the following information as per written comments given by DPIIT vide U. O. No.: P-47011/119/2019-TSW dated 11.05.2020: 1. Sl. No. 1, 3, 4, 5 & 11 of the Standard Deficiency Format, export item wise. The case stands deferred.			

	Case No.:2/14/81-ALC2/2019	Party Name: BELDEN INDIA PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00100/AM20/	RLA File :31/83/040/00038/AM20/	Lic.No/Date:3110067437 03.06.2019	
22	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) and agreed to by DHI was sent to the applicant on 22.01.2020 by post followed by reminders vide email dated 17.04.2020 & 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:3/14/81-ALC2/2019	Party Name: DEWAN & SONS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00101/AM20/	RLA File :29/24/040/00007/AM20/	Lic.No/Date:2910025405 04.06.2019	**Action by :** Applicant
23	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, no information has been received yet. Therefore, the Committee decided to remind again the applicant for submitting the complete set of application. The case stands deferred.			

	Case No.:10/14/81-ALC2/2019	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
24	HQ File :01/81/050/00108/AM20/	RLA File :34/24/040/00066/AM20/	Lic.No/Date:3410045194 06.06.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on			

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	26.12.2019 followed by a reminder on 17.04.2020. However, the applicant via email dated 20.04.2020 informed that their plant is closed due to lockdown and they will furnish the required information after resuming operation of the plant. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.

25	**Case No.:7/14/81-ALC2/2019**	Party Name: SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00105/AM20/	RLA File :04/24/040/00056/AM20/	Lic.No/Date:0410165686 06.06.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

26	**Case No.:5/14/81-ALC2/2019**	Party Name: VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00103/AM20/	RLA File :04/24/040/00043/AM20/	Lic.No/Date:0410165683 06.06.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DHI & Consultant (TEC-1) was sent to the applicant on 08.11.2019 followed by reminders on 02.01.2020 & 17.04.2020. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

27	**Case No.:14/14/81-ALC2/2019**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00112/AM20/	RLA File :34/24/040/00068/AM20/	Lic.No/Date:3410045197 07.06.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 26.12.2019 followed by a reminder on 17.04.2020. However, the applicant via email dated 20.04.2020 informed that their plant is closed due to lockdown and they will furnish the required information after resuming operation of the plant. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

28	**Case No.:13/14/81-ALC2/2019**	Party Name: DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00111/AM20/	RLA File :02/24/040/00033/AM20/	Lic.No/Date:0210209231 07.06.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the			

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applicant to furnish following information as per written comments of MSME:

1. Percent of lead in import product.
2. Manufacturing process with step-wise wastage.

The case stands deferred.

	Case No.:8/14/81-ALC2/2019	Party Name: PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00106/AM20/	RLA File :03/95/040/00042/AM20/	Lic.No/Date:0310829465 07.06.2019	

29 **Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72024100	High Carbon Ferro Chrome Powder	107000.000 Kgs	72024100	High Carbon Ferro Chrome Lumps / Chips	1.01 Kgs/Kg content in the export product

Note:

1. **Size of export item should be less than size of import item.**
2. **The applicant should import relevant item only.**

RA concerned may take suitable consequential action accordingly.

	Case No.:9/14/81-ALC2/2019	Party Name: RAM RATNA WIRES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00107/AM20/	RLA File :03/95/040/00994/AM19/	Lic.No/Date:0310829473 07.06.2019	**Action by :** Applicant

30 **Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

	Case No.:21/14/81-ALC2/2019	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00119/AM20/	RLA File :34/24/040/00086/AM20/	Lic.No/Date:3410045203 12.06.2019	**Action by :** Applicant

31 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 26.12.2019 followed by a reminder on 17.04.2020. However, the applicant via email dated 20.04.2020 informed that their plant is closed due to lockdown and they will furnish the required information after resuming operation of the plant. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

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	Case No.:22/14/81-ALC2/2019	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00120/AM20/	RLA File :34/24/040/00085/AM20/	Lic.No/Date:3410045204 12.06.2019	**Action by :** Applicant
32	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 26.12.2019 followed by a reminder on 17.04.2020. However, the applicant via email dated 20.04.2020 informed that their plant is closed due to lockdown and they will furnish the required information after resuming operation of the plant. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:19/14/81-ALC2/2019	Party Name: RAJHANS METALS PVT. LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00117/AM20/	RLA File :24/24/040/00008/AM20/	Lic.No/Date:2410042779 12.06.2019	**Action by :** MSME
33	**Decision:** The Committee considered the case as per the agenda and noted that a copy of application was sent to MSME on 18.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

	Case No.:29/14/81-ALC2/2019	Party Name: LM WIND POWER BLADES INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00127/AM20/	RLA File :34/24/040/00092/AM20/	Lic.No/Date:3410045211 14.06.2019	**Action by :** Applicant
34	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:30/14/81-ALC2/2019	Party Name: LM WIND POWER BLADES INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00128/AM20/	RLA File :34/24/040/00093/AM20/	Lic.No/Date:3410045212 14.06.2019	**Action by :** Applicant
35	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

36	**Case No.:28/14/81-ALC2/2019**	Party Name: METALIC IMPRESSIONS	Meet No/Date:2/81-ALC2/2020	**Status: Deferred**

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	(INDIA)PVT LTD	29.04.2020	
HQ File :01/81/050/00126/AM20/	RLA File :05/24/040/00153/AM20/	Lic.No/Date:0510410945 14.06.2019	**Action by :** Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

Case No.:27/14/81-ALC2/2019	Party Name: TRINITY PLAST	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00125/AM20/	RLA File :03/95/040/00249/AM20/	Lic.No/Date:0310829646 14.06.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of study group report dated 21.02.2020, as adopted by the Committee in the Meeting No. 24/81 dated 18.03.2020, as under:

3 7

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table Kitchen And Other Household Articles Made Of Stainless Steel. Stainless Steel Hotpot Net Content Of Stainless Steel Circle 101000 Kgs	101000.000 Kgs	72209090	Stainless Steel Circle of Various Size	As applied inclusive of 10%wastage

Note:

4. **Grade of steel to match in import & export.**
5. **Thickness of sheet/circle should be between 0.1 mm to 1 mm.**
6. **Export product should be of circular/oval shape only.**

RA concerned may take suitable consequential action accordingly.

Case No.:33/14/81-ALC2/2019	Party Name: DIAMOND METAL SCREENS (P) LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00131/AM20/	RLA File :65/24/040/00001/AM20/	Lic.No/Date:6510000028 18.06.2019	**Action by :** Applicant

38 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 28.04.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information.

The case stands deferred.

39	**Case No.:35/14/81-ALC2/2019**	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00133/AM20/	RLA File :04/24/040/00045/AM20/	Lic.No/Date:0410165740 19.06.2019	**Action by :** DPIIT

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Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT for examination of the case on 26.02.2020 and again on 19.05.2020. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

	Case No.:36/14/81-ALC2/2019	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00134/AM20/	RLA File :04/24/040/00013/AM20/	Lic.No/Date:0410165741 20.06.2019	**Action by :** Applicant

40 **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of MSME:

1. To provide Certificate of Analysis instead of Material Recovery Certificate as submitted.

The case stands deferred.

Case No.:40/14/81-ALC2/2019	Party Name: HONYLITE PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00138/AM20/	RLA File :05/23/040/00119/AM20/	Lic.No/Date:0510411013 21.06.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME as under:

ITCHS Code	**Export Item**	**Quantity**	**Sl. No.**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
73083000	Stainless Steel Honeycomb Module	5200.000 Kgs	1	73262090	Honeycomb Core Conforming To 304/ 304L/ Or 316/ 316L	Net to net basis with accountability clause
76109020	Aluminium Honeycomb Panel	40086.140 Kgs	2	76169990	Aluminium Honeycomb Slices Conforming To 3003/ 5052	8906 Kg inclusive of 1.67% wastage after 2/3rd recovery from scrap.
			3	76069290	Aluminium Sheet Conforming To 1100/ 3003/ 5052 Thickness 0.5 To 2.0 Mm	26718 Kg inclusive of 1% wastage after 2/3rd recovery from scrap.
			4	39013000	Polyurethane Adhesive A-Polyol	Up to 5% FoB value
			5	39013000	Polyurethane Adhesive B - Isocynate	Up to 5% FoB value

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Note: The applicant should import relevant items only.

RA concerned may take suitable consequential action accordingly.

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	Case No.:44/14/81-ALC2/2019	Party Name: LM WIND POWER BLADES INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00142/AM20/	RLA File :34/24/040/00104/AM20/	Lic.No/Date:3410045227 24.06.2019	**Action by :** Applicant
42	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:52/14/81-ALC2/2019	Party Name: SHREE CABLES AND CONDUCTORS PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00150/AM20/	RLA File :11/24/040/00004/AM20/	Lic.No/Date:1110028604 25.06.2019	**Action by :** Applicant
43	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:46/14/81-ALC2/2019	Party Name: A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00144/AM20/	RLA File :03/94/040/00237/AM20/	Lic.No/Date:0310829921 26.06.2019	**Action by :** Applicant
44	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:48/14/81-ALC2/2019	Party Name: JANS COPPER PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00146/AM20/	RLA File :03/94/040/01012/AM19/	Lic.No/Date:0310829929 26.06.2019	
45	**Decision:** The Committee considered the case as per the agenda and decided to approve the case as per written comments given by **DPIIT** vide U. O. No.: P-47011/34/2020-TSW dated 22.04.2020 (copy enclosed). RA concerned may take suitable consequential action accordingly.			

46	**Case No.:51/14/81-ALC2/2019**	Party Name: STORK FERRO AND MINERAL INDUSTRIES PRIVATE	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**

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	LIMITED		
HQ File :01/81/050/00149/AM20/	RLA File :05/24/040/00184/AM20/	Lic.No/Date:0510411068 27.06.2019	**Action by :** Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 03.02.2020 followed by reminders on 17.04.2020 & 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

	Case No.:58/14/81-ALC2/2019	Party Name: RAJ METAL INDUSTRIES	Meet No/Date: 2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00156/AM20/	RLA File :02/24/040/00054/AM20/	Lic.No/Date:0210209298 03.07.2019	**Action by :** Applicant

47 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 15.04.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information.

The case stands deferred.

	Case No.:55/14/81-ALC2/2019	Party Name: RAYCHEM RPG PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00153/AM20/	RLA File :03/95/040/00313/AM20/	Lic.No/Date:0310830050 03.07.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME as under:

4 8	**ITCHS Code**	**Export Item**	**Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
	85059000	Rotor - Part Of Clutches & Breaks Operated By Electro Magnet/ Springs (In Various Sizes) - 375233 Nos.	35915.000 Kg	76012080	UNIFONT - 94/GBD-ALZNIOS 18 MG- Aluminium Alloy Ingot	38070 Kg inclusive of 6% wastage after affecting

Note:

1. **Per unit weight of export items is as per information given by the applicant. (Copy enclosed)**
2. **50% recovery from scrap generated during manufacturing process has been undertaken while recommending the norms.**
3. **The applicant should import relevant items only.**

RA concerned may take suitable consequential action accordingly.

49	**Case No.:57/14/81-ALC2/2019**	Party Name: PATEL TECHNOMATION PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0310830065	**Action by :**

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:01/81/050/00155/AM20/	:03/95/040/00311/AM20/	04.07.2019	Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of Consultant (SKB):

1. Detail Technical note on manufacturing process including the relevant flow sheet.
2. Detail Technical Drawings with dimension of each export product, catalogue, if any, may also be furnished.
3. Weight of each export product.
4. Size and specification including grade, composition, range, thickness etc of the item proposed to be imported.
5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at including the net weight of components to be manufactured out of these imported materials, wastage claimed at each stage of manufacturing with complete justification supported by documentary evidence/drawing etc.

The case stands deferred.

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Case No.:64/14/81-ALC2/2019	Party Name: DYNAMIC CABLES PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00162/AM20/	RLA File :13/24/040/00156/AM20/	Lic.No/Date:1310049348 05.07.2019	

Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/93/2019-TSW dated 06.05.2020. (Copy enclosed)

RA concerned may take suitable consequential action accordingly.

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Case No.:60/14/81-ALC2/2019	Party Name: TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00158/AM20/	RLA File :07/24/040/00065/AM20/	Lic.No/Date:0710115133 05.07.2019	**Action by :** Applicant/RA

Decision: The Committee considered the case as per agenda and noted that the applicant's reply dated 28.04.2020 was sent to Consultant (TEC-3) on 29.04.2020 & again on 04.05.2020 for examination of the case. Consultant (TEC-3) informed vide email dated 04.05.2020 that the applicant has mentioned in its reply that they have applied to RA for amendment of import items. Therefore, the Committee decided to ask from the applicant & RA, Bangalore to submit a copy of amendment sheet for examination of the case.

The case stands deferred.

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Case No.:65/14/81-ALC2/2019	Party Name: DC AUTO PARTS PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00163/AM20/	RLA File :07/24/040/00070/AM20/	Lic.No/Date:0710115147 09.07.2019	**Action by :** Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

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	The case stands deferred.

53	**Case No.: 66/14/81-ALC2/2019**	Party Name: STANCORP	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00164/AM20	RLA File :03/95/040/00128/AM20	Lic.No/Date:0310830212 10.07.2019	**Action by:** RA Mumbai
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received and in this regard, an email was sent to RA, Mumbai on 22.11.2019 followed by a reminder on 28.02.2020. The Committee also noted that the applicant's email address is not available for communication. Therefore, the Committee decided to ask from RA, Mumbai to provide a copy of complete set of application alongwith email address of the applicant. The case stands deferred.			

54	**Case No.:73/14/81-ALC2/2019**	Party Name: GUJARAT INFRAPIPES PVT.LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00171/AM20/	RLA File :34/24/040/00094/AM20/	Lic.No/Date:3410045279 11.07.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 03.05.2020. However, no information has been received yet. Hence, the Committee decided to remind the applicant. The case stands deferred.			

55	**Case No.:72/14/81-ALC2/2019**	Party Name: VOESTALPINE VAE VKN INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00170/AM20/	RLA File :05/24/040/00219/AM20/	Lic.No/Date:0510411242 12.07.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (SKB) was sent to the applicant on 15.04.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the requisite information. The case stands deferred.			

56	**Case No.:74/14/81-ALC2/2019**	Party Name: DYNAMIC FLOW PRODUCTS PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00172/AM20/	RLA File :03/94/040/00248/AM20/	Lic.No/Date:0310830300 15.07.2019	**Action by :** Consultant (TEC-3)
	Decision: The Committee considered the case as per agenda and noted that noted that DPIIT vide O.M. P-47011/38/2020-TSW dated 21.4.2020 has raised certain deficiencies. The Committee further noted that the case was also referred to Consultant (TEC-3) who also raised similar deficiencies and the applicant has already submitted reply. The reply dated 14.02.2020 was referred to Consultant (TEC-3) on 03.03.2020 & 29.04.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the			

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	comments. The case stands deferred.

	Case No.:76/14/81-ALC2/2019	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00174/AM20/	RLA File :03/94/040/00285/AM20/	Lic.No/Date:0310830344 16.07.2019	**Action by :** Applicant
57	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 03.02.2020 followed by reminders on 17.04.2020 & 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

	Case No.:75/14/81-ALC2/2019	Party Name: KINECO KAMAN COMPOSITES - INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00173/AM20/	RLA File :03/94/040/00219/AM20/	Lic.No/Date:0310830319 16.07.2019	**Action by : DPIIT**
58	**Decision:** The Committee considered the case as per agenda and noted that the applicant's reply dated 24.04.2020 was referred to DPIIT on 29.04.2020 for examination of the case. However, DPIIT informed that the case is under examination. Hence, the Committee decided to wait for the comments. The case stands deferred.			

	Case No.:77/14/81-ALC2/2019	Party Name: LM WIND POWER BLADES INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00175/AM20/	RLA File :34/24/040/00128/AM20/	Lic.No/Date:3410045293 17.07.2019	**Action by :** Applicant
59	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:81/14/81-ALC2/2019	Party Name: HORIZON CHUTES PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00179/AM20/	RLA File :31/83/040/00065/AM20/	Lic.No/Date:3110067482 23.07.2019	**Action by :** Applicant
60	**Decision:** The Committee considered the case as per the agenda and noted that the applicant had obtained one more Advance Authorization No. 3110067480 dated 18.07.2019 with same import & export but with different ITCHS Code. Therefore, the Committee decided to seek clarification from the applicant in this regard. The case stands deferred.			

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	Case No.:82/14/81-ALC2/2019	Party Name: VINEY CORPORATION LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00180/AM20/	RLA File :05/24/040/00182/AM20/	Lic.No/Date:0510411328 23.07.2019	**Action by :** Applicant

61 **Decision:** The Committee considered the case as per agenda and noted that MeitY has sought certain information from the applicant on 07.01.2020 followed by a reminder on 27.02.2020. However, no reply has been received yet. Therefore, the Committee decided to remind the applicant for furnishing the reply of D/L raised by MeitY.

The case stands deferred.

	Case No.:80/14/81-ALC2/2019	Party Name: WORTHY ENGINEERING	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00178/AM20/	RLA File :07/24/040/00092/AM20/	Lic.No/Date:0710115198 23.07.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MSME as under:

	ITCHS Code	**Export Item**	**Quantity**	**ITCHS Code**	**Import Item**	**Recommended Quantity**
62	73089090	Other Structure and Parts of Structures of Iron and Steel (Excl Floating Structures) Pre-fabricated Staircases and Structural (9.932 MT) (Net Content of TMT Bars Made Of Mild Steel Round Is 9932kg In Export)	9932.000 Kg	72141090	TMT Bars - 12mm x 6m (1920.00 PCS) Made Of Mild Steel (MS) Round.	1.02 Kgs/kg of export product after 1/3rd recovery from scrap.
	73089090	Other Structure and Parts of Structures of Iron and Steel (Excl Floating Structures) Pre-fabricated Staircases and Structural (14.912 MT) Net Content of TMT Bars Made of Mild Steel Round is 14912.62kg in Export)	14912.000 Kg	72141090	TMT Bars - 16mm x 6m (1620.00 PCS) Made Of Mild Steel (MS) Round.	1.02 Kgs/kg of export product after 1/3rd recovery from scrap.

Note: The applicant should import relevant items only.

RA concerned may take suitable consequential action accordingly.

	Case No.:87/14/81-ALC2/2019	Party Name: JINDAL SAW LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
63	HQ File :01/81/050/00185/AM20/	RLA File :05/23/040/00162/AM20/	Lic.No/Date:0510411348 25.07.2019	**Action by :** Applicant

Decision: The Committee considered the case as per the agenda and Consultant (TEC-3) informed that the applicant's reply dated 27.04.2020 is deficient as the applicant has given three coating

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thickness on pipes. Therefore, the Committee decided to seek again from the applicant to furnish following information:

1. To provide surface area of coating for all coating thickness separately for both type of pipes.

The case stands deferred.

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Case No.:85/14/81-ALC2/2019	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00183/AM20/	RLA File :03/95/040/00418/AM20/	Lic.No/Date:0310830578 25.07.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74031100	Copper Cathode	1.01 Kgs/Kg content in the export product
2	28183000	Aluminium Trihydrate Fire Retardant (Ath OL 104 Leo)	1.05 Kgs/Kg content in the export product
3	38123990	Antioxident	1.05 Kgs/Kg content in the export product
4	28161010	Magnesium Hydroxide (Ecopiren 3.5 Np)	1.05 Kgs/Kg content in the export product
5	39013000	Ethylene Vinyl Acetate	1.05 Kgs/Kg content in the export product
6	39019090	Ethylene Acrylic Ester Co Polymer	1.05 Kgs/Kg content in the export product
7	39019090	Grafted Copolymer	1.05 Kgs/Kg content in the export product
8	39019090	Polyolefin Elastomer (Engage 7256)	1.05 Kgs/Kg content in the export product
9	85366990	Connector	As per GN-4
10	85359090	In Line Fuse Holder 20a/Ul1500v	As per GN-4

RA concerned may take suitable consequential action accordingly.

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Case No.:88/14/81-ALC2/2019	Party Name: UNIVERSAL FLEXIBLES PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00186/AM20/	RLA File :07/24/040/00090/AM20/	Lic.No/Date:0710115218 26.07.2019	**Action by :** Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 15.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

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Case No.:89/14/81-ALC2/2019	Party Name: GRUNER INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File	RLA File	Lic.No/Date:0510411387	**Action by :**

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:01/81/050/00187/AM20/	:05/23/040/00161/AM20/	29.07.2019	Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 15.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

	Case No.:92/14/81-ALC2/2019	Party Name: KNEST MANUFACTURERS LLP	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00190/AM20/	RLA File :31/82/040/00035/AM20/	Lic.No/Date:3110067488 31.07.2019	**Action by :** Applicant

67 **Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 15.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

	Case No.:93/14/81-ALC2/2019	Party Name: ULTRA ENGINEERS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Withdrawn**
	HQ File :01/81/050/00191/AM20/	RLA File :31/83/040/00071/AM20/	Lic.No/Date:3110067489 31.07.2019	

68 **Decision:** The Committee considered the case as per the agenda and noted that the applicant vide email dated 19.05.2020 has informed that they have surrendered the license to RA, Pune. Therefore, the Committee decided to withdraw the case from the agenda.

The case is withdrawn.

	Case No.:95/14/81-ALC2/2019	Party Name: METAL CARE ALLOYS PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00193/AM20/	RLA File :03/95/040/00400/AM20/	Lic.No/Date:0310830743 01.08.2019	**Action by :** Applicant

69 **Decision:** The Committee considered the case as per the agenda and decided to wait for the complete set of application as sought vide email dated 16.5.2020.

The case stands deferred.

	Case No.:97/14/81-ALC2/2019	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00195/AM20/	RLA File :11/24/040/00005/AM20/	Lic.No/Date:1110028609 02.08.2019	**Action by :** Applicant

70 **Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 03.02.2020 followed by a reminder on 17.04.2020. However, the applicant vide email dated 18.04.2020 has requested for more time to furnish the requisite information. Hence, the Committee decided to wait for the

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	applicant's reply. The case stands deferred.

71	**Case No.:100/14/81-ALC2/2019**	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00198/AM20/	RLA File :11/24/040/00006/AM20/	Lic.No/Date:1110028610 05.08.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 06.02.2020 followed by a reminder on 17.04.2020. However, the applicant vide email dated 18.04.2020 has requested for more time to furnish the requisite information. Hence, the Committee decided to wait for the applicant's reply. The case stands deferred.			

72	**Case No.:98/14/81-ALC2/2019**	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00196/AM20/	RLA File :03/95/040/00264/AM20/	Lic.No/Date:0310830802 05.08.2019	
	Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by **DPIIT** vide U. O. No.: P-47011/7/2019-TSW dated 19.03.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

73	**Case No.:99/14/81-ALC2/2019**	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00197/AM20/	RLA File :03/95/040/00047/AM20/	Lic.No/Date:0310830803 05.08.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 15.04.2020 followed by a reminder on 16.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for the applicant's reply. The case stands deferred.			

74	**Case No.:101/14/81-ALC2/2019**	Party Name: PRECISION METALS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00199/AM20/	RLA File :03/95/040/00398/AM20/	Lic.No/Date:0310830840 06.08.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of Consultant (SKB): 1. Why the description of item of export and import is same? 2. Detail Technical note on manufacturing process including the relevant flow sheet. 3. Starting from the specification of the export product, basic calculation as to how of raw			

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material proposed for import has been arrived at, including the net weight of export item to be manufactured out of these imported materials, wastage claimed at each stage of manufacturing with complete justification supported by documentary evidence.

The case stands deferred.

	Case No.:104/14/81-ALC2/2019	Party Name: JAIN FGL METAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00202/AM20/	RLA File :04/24/040/00062/AM20/	Lic.No/Date:0410165947 08.08.2019	**Action by :** Applicant

75 **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of MSME:

1. Manufacturing process with step-wise wastage.
2. Averagepercentage of Cu in export product.

The case stands deferred.

	Case No.: 107/14/81-ALC2/2019	Party Name: CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00205/AM20	RLA File :05/23/040/00178/AM20/	Lic.No/Date:0510411489 09.08.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of study group report dated 21.02.2020, as adopted by the Committee in the Meeting No. 24/81 dated 18.03.2020, as under:

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ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74199990	Coin Blanks (Consisting of Copper-70% And Zinc-30%)	131000.000 Kg	74040012	Copper Scrap Millberry (Cu 99.90%)	1.11 Kgs/Kg content in the export product
			79011100	Shg Zinc Ingots (Zn 99.90%)	1.08 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

	Case No.:105/14/81-ALC2/2019	Party Name: UKB ELECTRONICS PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00203/AM20/	RLA File :05/24/040/00272/AM20/	Lic.No/Date:0510411476 09.08.2019	**Action by :** Applicant/MeitY

77 **Decision:** The Committee considered the case as per the agenda and the noted that the representative of MeitY informed in M. No. 23/81 dated 04.03.2020 that MeitY has sought certain information from the applicant. However, no information has been received yet. Therefore, the Committee decided to wait for comments of MeitY.

The case stands deferred.

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	Case No.:108/14/81-ALC2/2019	Party Name: ANGELS ALUMINIUM CORPORATION	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00206/AM20/	RLA File :03/94/040/00392/AM20/	Lic.No/Date:0310830950 13.08.2019	**Action by :** Applicant
78	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:111/14/81-ALC2/2019	Party Name: PARAM INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00209/AM20/	RLA File :03/95/040/00512/AM20/	Lic.No/Date:0310831052 19.08.2019	**Action by :** Applicant
79	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:112/14/81-ALC2/2019	Party Name: PARAM INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00210/AM20/	RLA File :03/95/040/00511/AM20/	Lic.No/Date:0310831055 19.08.2019	**Action by :** Applicant
80	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:115/14/81-ALC2/2019	Party Name: AIRMASTER TAPE INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00213/AM20/	RLA File :04/24/040/00086/AM20/	Lic.No/Date:0410165978 20.08.2019	**Action by :** Applicant
81	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

82	**Case No.:120/14/81-ALC2/2019**	Party Name: K J V ALLOYS CONDUCTORS PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**

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	HQ File :01/81/050/00218/AM20/	RLA File :50/24/040/00006/AM20/	Lic.No/Date:5010002551 21.08.2019	**Action by : DPIIT**
	Decision: The Committee considered the case as per agenda and noted that the applicant's reply dated 28.04.2020 was referred to DPIIT on 29.04.2020 for examination of the case. However, DPIIT informed that the case is under examination. Hence, the Committee decided to wait for the comments. The case stands deferred.			

	Case No.:117/14/81-ALC2/2019	Party Name: MJM FINE ENCLOSURES PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00215/AM20/	RLA File :07/24/040/00116/AM20/	Lic.No/Date:0710115311 21.08.2019	**Action by :** Applicant
83	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:118/14/81-ALC2/2019	Party Name: TECHNO COAT SYSTEMS (INDIA)	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00216/AM20/	RLA File :08/24/040/00162/AM20/	Lic.No/Date:0810146018 21.08.2019	**Action by :** RAAhmedabad
84	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received and in this regard, an email was sent to RA, Ahmedabad on 22.11.2019 followed by a reminder on 28.02.2020. The Committee also noted that the applicant's email address is not available for communication. Therefore, the Committee decided to ask from RA, Ahmedabad to providecopy of application alongwith email address of the applicant. The case stands deferred.			

	Case No.:119/14/81-ALC2/2019	Party Name: TUBACEX PRAKASH INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00217/AM20/	RLA File :03/95/040/00480/AM20/	Lic.No/Date:0310831123 21.08.2019	**Action by :** Applicant
85	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

86	**Case No.:125/14/81-ALC2/2019**	Party Name: WAAREE ENERGIES LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:5210043159	**Action by :**

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:01/81/050/00223/AM20/	:52/24/040/00027/AM20/	26.08.2019	Applicant

Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (TEC-3) was sent to the applicant on 15.04.2020 followed by a reminder on 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for the applicant's reply.

The case stands deferred.

Case No.:124/14/81-ALC2/2019	Party Name: GOEL STEELS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00222/AM20/	RLA File :05/23/040/00207/AM20/	Lic.No/Date:0510411644 27.08.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of study group report dated 21.02.2020, as adopted by the Committee in the Meeting No. 24/81 dated 18.03.2020, as under:

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ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table, Kitchen & other household articles made from Non- Magnetic Stainless Steel Circles of Grade 201 (Stainless Steel Content: 203636.36 Kgs)	203636.360 Kg	72193590	Non-Magnetic Stainless Steel Circles of Grade 201	1.10 Kgs/Kg content in the export product

Note:

1. **Grade of steel to match in import & export.**
2. **Thickness of sheet/circle should be between 0.1 mm to 1 mm.**
3. **Export product should be of circular/oval shape only.**

RA concerned may take suitable consequential action accordingly.

Case No.:128/14/81-ALC2/2019	Party Name: DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00226/AM20/	RLA File :04/24/040/00085/AM20/	Lic.No/Date:0410166025 28.08.2019	**Action by :** Applicant

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Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by DPIIT was sent to the applicant on 06.02.2020 followed by reminders on 17.04.2020 & 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for the applicant's reply.

The case stands deferred.

Case No.:126/14/81-ALC2/2019	Party Name: GANGES INTERNATIONALE (P) LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00224/AM20/	RLA File :04/24/040/00090/AM20/	Lic.No/Date:0410166014 28.08.2019	**Action by :** DPIIT

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Decision: The Committee considered the case as per agenda and noted that a copy of application

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has been referred to DPIIT on 19.05.2020 for examination of the case. Therefore, the Committee decided to wait for the comments.

The case stands deferred.

	Case No.:132/14/81-ALC2/2019	Party Name: JAIN FGL METAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00230/AM20/	RLA File :05/23/040/00546/AM19/	Lic.No/Date:0510411714 02.09.2019	**Action by :** Applicant
90	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of MSME: 1. Certificate of Analysis for import item at Sl. No 1. 2. Manufacturing process and step-wise wastages. The case stands deferred.			

	Case No.:134/14/81-ALC2/2019	Party Name: NUEVOSOL ENERGY PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00232/AM20/	RLA File :09/24/040/00257/AM20/	Lic.No/Date:0910067962 03.09.2019	**Action by :** Applicant
91	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:135/14/81-ALC2/2019	Party Name: NUEVOSOL ENERGY PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00233/AM20/	RLA File :09/24/040/00256/AM20/	Lic.No/Date:0910067963 03.09.2019	**Action by :** Applicant
92	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 22.11.2019 followed by reminders on 28.02.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:138/14/81-ALC2/2019	Party Name: JINDAL SAW LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
93	HQ File :01/81/050/00236/AM20/	RLA File :05/23/040/00221/AM20/	Lic.No/Date:0510411774 06.09.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3): 1. Coating thickness of each layer supported with document.			

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2. Surface area of pipes to be coated.

The case stands deferred.

	Case No.:136/14/81-ALC2/2019	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00234/AM20/	RLA File :03/95/040/00556/AM20/	Lic.No/Date:0310831395 06.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

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ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85444920	Aluminium Alloy Conductor XLPE Insulated PVC Shaethed SER Unarmoured Cables 600 V (Various Sizes)	498017.000 Meter	1	76011010	Aluminium Ingot	1.01 Kgs/Kg content in the export product
			2	39019090	Copolymers Of Ethylene (VISICO Fr4450)	1.05 Kgs/Kg content in the export product
			3	38159000	Catalyst Masterbatch	1.05 Kgs/Kg content in the export product
			4	39041020	PVC Resin (Suspension Grade)	1.05 Kgs/Kg content in the export product
			5	29173990	PVC Plasticizer	1.05 Kgs/Kg content in the export product
			6	44151000	Wooden Cable Drum	As per packing policy

Note: Sizes and weight given with application may be incorporated in the description of export item.

RA concerned may take suitable consequential action accordingly.

	Case No.:140/14/81-ALC2/2019	Party Name: WELSPUN CORP LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00238/AM20/	RLA File :34/24/040/00166/AM20/	Lic.No/Date:3410045427 09.09.2019	**Action by :** Applicant

95 **Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):

1. Process of coating.
2. Surface area of bends to be coated.
3. Calculations for wastage.
4. Percentage of non-volatile content in paint to be imported.

The case stands deferred.

96	**Case No.:141/14/81-ALC2/2019**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**

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HQ File :01/81/050/00239/AM20/	RLA File :03/94/040/00450/AM20/	Lic.No/Date:0310831497 12.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	Copper Wire Rod : 8 Mm Dia	Net + 1% wastage or as applied, whichever is lower.
2	76011010	Primary Unalloyed Aluminium Ingots /Sow /T-Bars	Net + 1% wastage or as applied, whichever is lower.
3	39011090	XLPE Compound	Net + 2.5% wastage or as applied, whichever is lower.
4	72172010	G.I. Wire	Net + 2% wastage or as applied, whichever is lower.
5	39041020	PVC Resin	Net + 2.5% wastage or as applied, whichever is lower
6	29173200	Plasticiser (DOP)	Net + 2.5% wastage or as applied, whichever is lower
7	40027000	EPDM	Net + 2.5% wastage or as applied, whichever is lower
8	28183000	Aluminium Hydroxide	Net + 2.5% wastage or as applied, whichever is lower

RA concerned may take suitable consequential action accordingly.

Case No.:142/14/81-ALC2/2019	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00240/AM20/	RLA File :03/95/040/00584/AM20/	Lic.No/Date:0310831527 13.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74031100	Copper Cathode	1.01 Kgs/Kg content in the export product
2	76011010	Aluminium Ingot	1.01 Kgs/Kg content in the export product
3	39011090	Low Density Polyethylene (LDPE)	1.05 Kgs/Kg content in the export product
4	39041020	PVC Resin (Suspension Grade)	1.05 Kgs/Kg content in the export product
5	29173990	PVC Plasticizer	1.05 Kgs/Kg content in the export product
6	29319090	Vinyltrimethoxysilane	1.05 Kgs/Kg content in the export product
7	29096000	Tert Butyl Cumyl Peroxide	1.05 Kgs/Kg content in the export product
8	28183000	Aluminium Trihydrate Fire Retardant (ATH OL104LEO)	1.05 Kgs/Kg content in the export product
9	38123990	Antioxidant	1.05 Kgs/Kg content in the export product
10	28161010	Magnesium Hydroxide (Ecopiren 3.5 NP)	1.05 Kgs/Kg content in the export product
11	39013000	Ethylene Vinyl Acetate	1.05 Kgs/Kg content in the export product
12	39019090	Ethylene Acrylic Ester Co Polymer	1.05 Kgs/Kg content in the export product
13	39019090	Grafted Copolymer	1.05 Kgs/Kg content in the export product
14	39019090	Polyolefin Elastomer (Engage 7256)	1.05 Kgs/Kg content in the export product
15	72139190	Steel Wire Rod	1.02 Kgs/Kg content in the export product

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16	79011100	Zinc Ingot	4 % of steel to be galvanised
17	44151000	Wooden Cable Drum	As per packing policy

Note:

1. **Sizes and weight given with application may be incorporated in the description of export item.**
2. **Grade of steel to match in import & export items.**

RA concerned may take suitable consequential action accordingly.

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Case No.:150/14/81-ALC2/2019	Party Name: WELSPUN CORP LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
HQ File :01/81/050/00248/AM20/	RLA File :34/24/040/00165/AM20/	Lic.No/Date:3410045461 19.09.2019	**Action by :** Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3):

1. Type of weld used in pipes.
2. Surface area of pipes to be coated.
3. Thickness of each layer of coating supported with document.
4. Sl. No. 11 of the Standard Deficiency Format for import item at Sl. No. 1.
5. Manufacturing activity for export item at Sl. No. 2 & calculations for its input.
6. Weight of import item at Sl. No. 9 & wastage, if any, with calculations.

The case stands deferred.

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Case No.:156/14/81-ALC2/2019	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00254/AM20/	RLA File :03/94/040/00481/AM20/	Lic.No/Date:0310831709 23.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74081190	Copper Wire Rod : 8 Mm Dia	Net + 1% wastage or as applied, whichever is lower.
2	76011010	Primary Unalloyed Aluminium Ingots/ Sow/ T-Bars	Net + 1% wastage or as applied, whichever is lower.
3	39011090	XLPE Compound	Net + 2.5% wastage or as applied, whichever is lower.

RA concerned may take suitable consequential action accordingly.

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Case No.:158/14/81-ALC2/2019	Party Name: CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00256/AM20	RLA File :05/23/040/00244/AM20	Lic.No/Date:0510411905 23.09.2019	

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Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on the basis of study group report dated 21.02.2020, as adopted by the Committee in the Meeting No. 24/81 dated 18.03.2020, as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74199990	Coin Blanks (Consisting Of Copper-70% And Zinc-30%)	250000.000 Kgs	74040012	Copper Scrap Millberry (Cu 99.90%)	1.11 Kgs/Kg content in the export product
			79011100	Shg Zinc Ingots (Zn 99.90%)	1.08 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.:161/14/81-ALC2/2019	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00259/AM20/	RLA File :03/95/040/00636/AM20/	Lic.No/Date:0310831823 26.09.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

Sl. No.	**ITCHS Code**	**Import Item**	**Recommended Quantity**
1	74031100	Copper Cathode	1.01 Kgs/Kg content in the export product
2	76011010	Aluminium Ingot	1.01 Kgs/Kg content in the export product
3	39011090	Low Density Polyethylene (LDPE)	1.05 Kgs/Kg content in the export product
4	39041020	PVC Resin (Suspension Grade)	1.05 Kgs/Kg content in the export product
5	29173990	PVC Plasticizer	1.05 Kgs/Kg content in the export product
6	29319090	Vinyltrimethoxysilane	1.05 Kgs/Kg content in the export product
7	29096000	Tert Butyl Cumyl Peroxide	1.05 Kgs/Kg content in the export product
8	28183000	Aluminium Trihydrate Fire Retardant (ATH OL104LEO)	1.05 Kgs/Kg content in the export product
9	38123990	Antioxidant	1.05 Kgs/Kg content in the export product
10	28161010	Magnesium Hydroxide (Ecopiren 3.5 Np)	1.05 Kgs/Kg content in the export product
11	39013000	Ethylene Vinyl Acetate	1.05 Kgs/Kg content in the export product
12	39019090	Ethylene Acrylic Ester Co Polymer	1.05 Kgs/Kg content in the export product
13	39019090	Grafted Copolymer	1.05 Kgs/Kg content in the export product
14	39019090	Polyolefin Elastomer (Engage 7256)	1.05 Kgs/Kg content in the export product
15	72139190	Steel Wire Rod	1.02 Kgs/Kg content in the export product
16	79011100	Zinc Ingot	4 % of steel to be galvanised
17	44151000	Wooden Cable Drum	As per packing policy

Note:

1. **Sizes and weight given with application may be incorporated in the description of export item.**
2. **Grade of steel to match in import & export items.**

RA concerned may take suitable consequential action accordingly.

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102	**Case No.:169/14/81-ALC2/2019**	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00267/AM20/	RLA File :03/94/040/00513/AM20/	Lic.No/Date:0310831977 03.10.2019	**Action by :** Applicant

Decision: The Committee considered the case as per agenda and the representative of MSME informed that the applicant's reply is incomplete. Therefore, the Committee decided to seek again from the applicant to furnish following information as per advice of the representative of MSME:

1. Number of export items of each coupling type.

The case stands deferred.

103	**Case No.:170/14/81-ALC2/2019**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00268/AM20/	RLA File :03/95/040/00683/AM20/	Lic.No/Date:0310832082 07.10.2019	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (TEC-3) as under:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85444920	Copper Cond. XLPE Insulated PVC Sheathed Armoured Below 1000 V (Various Sizes)	82200.000 Meter	1	74031100	Copper Cathode	1.01 Kgs/Kg content in the export product
			2	39041020	PVC Resin (Suspension Grade)	1.05 Kgs/Kg content in the export product
			3	29173990	PVC Plasticizer	1.05 Kgs/Kg content in the export product
			4	72139190	Steel Wire Rod	1.02 Kgs/Kg content in the export product
			5	79011100	Zinc Ingot	4 % of steel to be galvanised

Note:

1. **Sizes and weight given with application may be incorporated in the description of export item.**
2. **Grade of steel to match in import & export items.**

RA concerned may take suitable consequential action accordingly.

104	**Case No.:1/20/81-ALC2/2019**	Party Name: NORDEX INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00353/AM20/	RLA File :07/24/040/00216/AM20/	Lic.No/Date:0710115856 13.12.2019	**Action by :** Applicant

Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by reminders on 20.04.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

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	The case stands deferred.

	Case No.:3/20/81-ALC2/2019	Party Name: ENGINEERS INDIA	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00355/AM20/	RLA File :05/23/040/00341/AM20/	Lic.No/Date:0510412919 16.12.2019	
105	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received and in this regard, an email was sent to RA, New Delhi on 03.01.2020. The Committee also noted that the applicant's email address is not available for communication. Therefore, the Committee decided to ask from RA, New Delhi to provide a copy of complete set of application alongwith email address of the applicant. The case stands deferred.			

	Case No.:5/20/81-ALC2/2019	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00357/AM20/	RLA File :03/95/040/00900/AM20/	Lic.No/Date:0310833440 16.12.2019	**Action by :** TEC-3
106	**Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) for examination of the case on 12.02.2020 followed by a reminder on 20.04.2020. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

	Case No.:7/20/81-ALC2/2019	Party Name: PHOENIX INDUSTRIES PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00359/AM20/	RLA File :03/95/040/00081/AM20/	Lic.No/Date:0310833457 17.12.2019	**Action by :** Applicant
107	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by reminders on 20.04.2020 & 15.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:6/20/81-ALC2/2019	Party Name: TECHNO TRAK ENGINEERS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00358/AM20/	RLA File :31/83/040/00126/AM20/	Lic.No/Date:3110067630 17.12.2019	
108	**Decision:** The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC-3) on 12.02.2020 for examination of the case. The Committee also noted that DPIIT has raised certain deficiencies vide U. O. No.: P-47011/68/2020-TSW dated 05.05.2020. Therefore, the Committee decided to ask from the applicant to submit reply of following deficiencies as raised by DPIIT: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format, export product wise.			

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2. Justification for taking cutting allowance of 15 mm.

The case stands deferred.

	Case No.:8/20/81-ALC2/2019	Party Name: RATNAVEER METALS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00360/AM20/	RLA File :34/24/040/00281/AM20/	Lic.No/Date:3410045719 18.12.2019	

109 **Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by a reminder on 20.04.2020. However, the applicant vide email dated 20.04.2020 informed that they will submit all the required documents when complete lockdown liftoff by the Government. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

	Case No.:9/20/81-ALC2/2019	Party Name: SHERA ENERGY PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00361/AM20/	RLA File :13/24/040/00187/AM20/	Lic.No/Date:1310049480 19.12.2019	

110 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3):

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76061190	Aluminium Strips/ Wires Paper Covered (Content Of Aluminium 22500 Kg Content Of Kraft Paper 2500kg	25000.000 Kgs		76051100	Aluminium Wire Rod	1.01 Kgs/Kg content in the export product
				48043900	Kraft Paper Insulated	1.01 Kgs/Kg content in the export product
76051910	Aluminium (Strip /Wire) (Sem) (Content Of Aluminium 23250 Kg) (Content Of Insulated Varnish 1750 Kg)	25000.000 Kg		76051100	Aluminium Wire Rod	1.01 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

	Case No.:23/20/81-ALC2/2019	Party Name: AGRAWAL METAL WORKS PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00375/AM20/	RLA File :33/24/040/00027/AM20/	Lic.No/Date:3310030628 20.12.2019	

111 **Decision:** The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-3):

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ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74031300	Refined Copper Billets	1171296.000 Kgs	74040012	Copper Scrap	1.05 Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

	Case No.:10/20/81-ALC2/2019	Party Name: RAJ METAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00362/AM20/	RLA File :02/24/040/00142/AM20/	Lic.No/Date:0210209634 20.12.2019	**Action by :** Applicant
112	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 15.04.2020 followed by a reminder on 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for the applicant's reply. The case stands deferred.			

	Case No.:11/20/81-ALC2/2019	Party Name: RAJ METAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00363/AM20/	RLA File :02/24/040/00143/AM20/	Lic.No/Date:0210209635 20.12.2019	**Action by :** Applicant
113	**Decision:** The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME was sent to the applicant on 15.04.2020 followed by a reminder on 17.05.2020. However, no reply has been received yet. Hence, the Committee decided to wait for the applicant's reply. The case stands deferred.			

	Case No.:12/20/81-ALC2/2019	Party Name: WAAREE ENERGIES LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00364/AM20/	RLA File :52/24/040/00052/AM20/	Lic.No/Date:5210043274 20.12.2019	**Action by :** Applicant
114	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by reminders on 20.04.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:13/20/81-ALC2/2019	Party Name: JAY BHAWANI METAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
115	HQ File :01/81/050/00365/AM20/	RLA File :03/94/040/00765/AM20/	Lic.No/Date:0310833602 23.12.2019	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of			

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application has not yet been received from the applicant and in this regard, an email was sent on 03.01.2020 followed by reminders on 20.04.2020 & 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

	Case No.:14/20/81-ALC2/2019	Party Name: STAIN LAY INDIA PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00366/AM20/	RLA File :05/24/040/00594/AM20/	Lic.No/Date:0510413038 23.12.2019	**Action by :** Applicant
116	**Decision:** The Committee considered the case as per the agenda and decided to seek from the applicant to furnish the following information as per written comments given by DPIIT vide U. O. No.: P-47011/67/2020-TSW dated 23.04.2020: 1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format, export item wise. The case stands deferred.			

	Case No.:20/20/81-ALC2/2019	Party Name: JAIN FGL METAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00372/AM20/	RLA File :04/24/040/00141/AM20/	Lic.No/Date:0410166392 24.12.2019	**Action by :** Applicant
117	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of MSME: 1. Certificate of Analysis for import item. The case stands deferred.			

	Case No.:17/20/81-ALC2/2019	Party Name: MAHARASHTRA SEAMLESS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00369/AM20/	RLA File :05/24/040/00591/AM20/	Lic.No/Date:0510413061 24.12.2019	**Action by :** Applicant
118	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3): 1. Thickness of each layer of coating with supporting documents. 2. Surface area of pipe to be coated. The case stands deferred.			

	Case No.:21/20/81-ALC2/2019	Party Name: MITTAL COIN PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
119	HQ File :01/81/050/00373/AM20/	RLA File :56/24/040/00024/AM20/	Lic.No/Date:5610005766 24.12.2019	
	Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (SKB):			

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ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
74031300	Copper Billets**having minimum purity of 99.00%**	287.000 MT	74040012	Copper Scrap Druid**as per ISRI (copper content ranging from 37%to 43%; average copper content40.873%)**	1.03 Kgs/Kg content in the export product after recovery of specified copper content

RA concerned may take suitable consequential action accordingly.

120	**Case No.:16/20/81-ALC2/2019**	Party Name: PRECISION METALS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00368/AM20/	RLA File :03/95/040/00918/AM20/	Lic.No/Date:0310833650 24.12.2019	**Action by :** Applicant

Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of Consultant (SKB):

1. Why the description of item of export and import is same?
2. Separate Quantity of each diameter of imported bright Bars to be exported after processing.
3. Why Bright Bars are required to be imported when bright bars in reduced diameters are to be exported?
4. Surface finish of bright bars to be imported and exported.
5. Photographs of bright Bars of diameters ranging from 3 mm to 400 mm to be imported.
6. Detail Technical note on manufacturing process including the relevant flow sheet.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of export item to be manufactured out of these imported materials, wastage claimed at each stage of manufacturing with complete justification supported by documentary evidence.

The case stands deferred.

121	**Case No.:19/20/81-ALC2/2019**	Party Name: SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00371/AM20/	RLA File :04/24/040/00142/AM20/	Lic.No/Date:0410166390 24.12.2019	**Action by :** TEC-1

Decision: The Committee considered the case as per agenda and noted that the applicant's reply dated 18.05.2020 has been referred to Consultant (TEC-1) on 19.05.2020 for examination of the case. Therefore, the Committee decided to wait for the comments.

The case stands deferred.

122	**Case No.:15/20/81-ALC2/2019**	Party Name: VAKKAL IMPEX PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00367/AM20/	RLA File :07/24/040/00219/AM20/	Lic.No/Date:0710115921 24.12.2019	**Action by :** Applicant

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Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of Consultant (SKB):

1. Chemical Composition of Aluminium Alloy Ingot (ADC-12).
2. Detail Technical note on manufacturing process including the relevant flow sheet.
3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of Aluminium in the export product to be manufactured out of this imported materials, wastage claimed at each stage of manufacturing with complete justification supported by documentary evidence.

The case stands deferred.

	Case No.:22/20/81-ALC2/2019	Party Name: UPR ENGINEERING PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00374/AM20/	RLA File :03/95/040/00946/AM20/	Lic.No/Date:0310833737 27.12.2019	**Action by :** Applicant
123	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of MSME: 1. To provide details of export items with per unit weight. 2. Manufacturing process with step-wise wastage. The case stands deferred.			

	Case No.:3/23/81-ALC2/2019	Party Name: LASER POWER & INFRA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00415/AM20/	RLA File :02/24/040/00172/AM20/	Lic.No/Date:0210209711 23.01.2020	**Action by :** Applicant
124	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:1/23/81-ALC2/2019	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00413/AM20/	RLA File :09/24/040/00513/AM20/	Lic.No/Date:0910068405 23.01.2020	**Action by :** Applicant
125	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of DHI: 1. Specific use of Aluminum sheets (Item No. 3) in export product with justification of quantity of import & wastage. 2. Calculation of painting material, import item at Sl. No. 5 & 6. The case stands deferred.			

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	Case No.:7/23/81-ALC2/2019	Party Name: ENGINEERS INDIA	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00419/AM20/	RLA File :05/23/040/00399/AM20/	Lic.No/Date:0510413444 24.01.2020	**Action by : RA**
126	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received and in this regard, an email was sent to RA, New Delhi on 26.02.2020. The Committee also noted that the applicant's email address is not available for communication. Therefore, the Committee decided to ask from RA, New Delhi to provide a copy of complete set of application alongwith email address of the applicant. The case stands deferred.			

	Case No.:5/23/81-ALC2/2019	Party Name: HYDRO PNEUMATIC ACCESSORIES (I) PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00417/AM20/	RLA File :03/94/040/00868/AM20/	Lic.No/Date:0310834450 24.01.2020	**Action by : RA**
127	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received and in this regard, an email was sent to RA, Mumbai on 26.02.2020. The Committee also noted that the email sent to the applicant on the available address i.e. 'hpaipl@vsnl.net' is not deliverable. Therefore, the Committee decided to ask from RA, Mumbai to provide a copy of complete set of application alongwith a valid email address of the applicant. The case stands deferred.			

	Case No.:6/23/81-ALC2/2019	Party Name: SAFEBARRIER INTERNATIONAL PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00418/AM20/	RLA File :03/95/040/01040/AM20/	Lic.No/Date:0310834468 24.01.2020	**Action by :** Applicant
128	**Decision:** The Committee considered the case as per the agenda and decided to seek from the applicant to furnish the following information as per written comments given by DPIIT vide U. O. No.: P-47011/81/2020-TSW dated 11.05.2020: 1. Sl. No. 3, 5 & 11 of the Standard Deficiency Format, export item wise. The case stands deferred.			

	Case No.:4/23/81-ALC2/2019	Party Name: UNIVERSAL HEAT EXCHANGERS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
129	HQ File :01/81/050/00416/AM20/	RLA File :32/21/040/00209/AM20/	Lic.No/Date:3210079361 24.01.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the case has not been referred to DPIIT for examination as the copy of application is not available. Hence, an email was sent to the applicant on 16.05.2020 to submit a complete set of application. However, no information has been received yet. Hence, the Committee decided to wait for the complete set			

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	of application. The case stands deferred.

130	**Case No.:8/23/81-ALC2/2019**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00420/AM20/	RLA File :03/94/040/00900/AM20/	Lic.No/Date:0310834499 28.01.2020	**Action by :** TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was sent to Consultant (TEC3) for examination of the case on 28.02.2020 and again via email on 17.05.2020. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

131	**Case No.:9/23/81-ALC2/2019**	Party Name: AXORA RESOURCES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00421/AM20/	RLA File :02/24/040/00173/AM20/	Lic.No/Date:0210209724 28.01.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 16.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

132	**Case No.:10/23/81-ALC2/2019**	Party Name: SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00422/AM20/	RLA File :05/24/040/00691/AM20/	Lic.No/Date:0510413468 29.01.2020	**Action by : TEC-3**
	Decision: The Committee considered the case as per agenda and noted that a copy of application has been referred to Consultant (TEC3) for examination of the case on 19.05.2020. Therefore, the Committee decided to wait for the comments. The case stands deferred.			

133	**Case No.:11/23/81-ALC2/2019**	Party Name: SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00423/AM20/	RLA File :05/24/040/00692/AM20/	Lic.No/Date:0510413469 29.01.2020	**Action by :** TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application has been referred to Consultant (TEC3) for examination of the case on 19.05.2020. Therefore, the Committee decided to wait for the comments. The case stands deferred.			

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	Case No.:12/23/81-ALC2/2019	Party Name: TOSHIBA TRANSMISSION &DISTRIBUTION SYSTEMS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00424/AM20/	RLA File :09/24/040/00535/AM20/	Lic.No/Date:0910068428 29.01.2020	

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Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0910066988 dated 20.12.2018 for import item at Sl. No. 1 to 3 as per written comments given by DHI:

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85042100	50 KVA 20500/410 V Three Phase Transformers (Aluminium Wound) Cooled	241.000 Number	1	72251100	CRGO Silicon Electrical Steel Coils	1.035 Kgs/Kg content in the export product or as applied, whichever is lower.
			2	76011040	Aluminium Wire Rods	1.01 Kgs/Kg content in the export product or as applied, whichever is lower.
85042100	100 KVA 20500/410 V Three Phase Transformers (Aluminium Wound) Cooled	82.000 Number	3	27101990	Transformer Oil	Net to Net
			4	85049010	Top Cover Gasket	As per GN-4 with accountability clause
			5	85049010	Valve with Oil Drain Cast Iron	As per GN-4 with accountability clause

Note:

(i) **Weight of export item no 1 is 537 kg/piece and export item no 2 is 637 kg/piece to be incorporated in the AA.**

(ii) **The grade & thickness should match for import items at Sl. No. 1 with export items.**

RA concerned may take suitable consequential action accordingly.

	Case No.:14/23/81-ALC2/2019	Party Name: MICROMAX INFORMATICS LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00426/AM20/	RLA File :05/24/040/00704/AM20/	Lic.No/Date:0510413524 04.02.2020	**Action by :** Applicant

135 **Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application.

The case stands deferred.

136	**Case No.:13/23/81-ALC2/2019**	Party Name: PEARL INSULATIONS PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**

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	HQ File :01/81/050/00425/AM20/	RLA File :07/24/040/00258/AM20/	Lic.No/Date:0710116093 04.02.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

137	**Case No.:15/23/81-ALC2/2019**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00427/AM20/	RLA File :03/95/040/01061/AM20/	Lic.No/Date:0310834702 07.02.2020	**Action by :** TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application has been referred to Consultant (TEC3) for examination of the case on 19.05.2020. Therefore, the Committee decided to wait for the comments. The case stands deferred.			

138	**Case No.:16/23/81-ALC2/2019**	Party Name: BAOSTEEL INDIA COMPANY PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00428/AM20/	RLA File :03/94/040/00937/AM20/	Lic.No/Date:0310834749 10.02.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

139	**Case No.:18/23/81-ALC2/2019**	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00430/AM20/	RLA File :03/94/040/00938/AM20/	Lic.No/Date:0310834830 13.02.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

140	**Case No.:19/23/81-ALC2/2019**	Party Name: MITTAL COIN PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00431/AM20/	RLA File :56/24/040/00036/AM20/	Lic.No/Date:5610005822 13.02.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per agenda and decided to seek from the			

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applicant to furnish following information as per advice of Consultant (SKB):

1. What is the percentage of copper in Copper scrap DRUID to be imported under the Authorisation?
2. What is the generic name of the scrap generated after separating copper?
3. Since more 425 MT other scrap materials is remained after separating copper, then what is value of scrap in the market?

The case stands deferred.

141	**Case No.:20/23/81-ALC2/2019**	Party Name: ASTA INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00432/AM20/	RLA File :34/24/040/00318/AM20/	Lic.No/Date:3410045874 14.02.2020	**Action by :** DPIIT
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to DPIIT on 16.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

142	**Case No.:21/23/81-ALC2/2019**	Party Name: ASTA INDIA PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00433/AM20/	RLA File :34/24/040/00346/AM20/	Lic.No/Date:3410045876 14.02.2020	**Action by :** DPIIT
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to DPIIT on 16.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

143	**Case No.:22/23/81-ALC2/2019**	Party Name: MAHENDRA INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00434/AM20/	RLA File :07/24/040/00273/AM20/	Lic.No/Date:0710116126 17.02.2020	**Action by :** DPIIT
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to DPIIT on 15.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

144	**Case No.:23/23/81-ALC2/2019**	Party Name: MAHENDRA INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00435/AM20/	RLA File :07/24/040/00274/AM20/	Lic.No/Date:0710116127 17.02.2020	**Action by :** DPIIT
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to DPIIT on 15.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments.			

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	The case stands deferred.

145	**Case No.:25/23/81-ALC2/2019**	Party Name: TATA INTERNATIONAL LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00437/AM20/	RLA File :02/24/040/00187/AM20/	Lic.No/Date:0210209776 19.02.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 26.02.2020 followed by a reminder on 14.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

146	**Case No.:24/23/81-ALC2/2019**	Party Name: TECHNO TRAK ENGINEERS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00436/AM20/	RLA File :31/83/040/00156/AM20/	Lic.No/Date:3110067691 19.02.2020	**Action by :** DPIIT
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to DPIIT on 16.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

147	**Case No.:1/2/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00481/AM20/	RLA File :03/95/040/01187/AM20/	Lic.No/Date:0310835466 17.03.2020	**Action by :** TEC-3
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to Consultant (TEC-3) on 22.04.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

148	**Case No.:3/2/81-ALC2/2020**	Party Name: ARMOR PLAST LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00483/AM20/	RLA File :07/24/040/00309/AM20/	Lic.No/Date:0710116277 18.03.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

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	Case No.:2/2/81-ALC2/2020	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00482/AM20/	RLA File :03/95/040/01202/AM20/	Lic.No/Date:0310835490 18.03.2020	**Action by :** TEC-3
149	**Decision:** The Committee considered the case as per agenda and noted that a copy of application was referred to Consultant (TEC-3) on 22.04.2020 for examination of the case. However, no comments have been received yet. Therefore, the Committee decided to remind Consultant (TEC-3) for expediting the comments. The case stands deferred.			

	Case No.:9/2/81-ALC2/2020	Party Name: DYNAMIC CABLES LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00489/AM21/	RLA File :13/24/040/00208/AM20/	Lic.No/Date:1310049550 19.03.2020	**Action by :** DPIIT
150	**Decision:** The Committee considered the case as per agenda and noted that a copy of application was referred to DPIIT on 08.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

	Case No.:4/2/81-ALC2/2020	Party Name: TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00484/AM20/	RLA File :09/24/040/00627/AM20/	Lic.No/Date:0910068597 20.03.2020	**Action by :** Applicant
151	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of DHI: 1. Specific use of Aluminium sheets (item no. 3) in export product with justification of quantity of import & wastage with calculation. 2. To submit the list of indigenous items with their weights separately in the weight balance. The case stands deferred.			

	Case No.:6/2/81-ALC2/2020	Party Name: HINDALCO INDUSTRIES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00486/AM20/	RLA File :02/24/040/00205/AM20/	Lic.No/Date:0210209838 23.03.2020	**Action by :** TEC-3
152	**Decision:** The Committee considered the case as per agenda and noted that a copy of application was referred to Consultant (TEC-3) on 03.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

153	**Case No.:5/2/81-ALC2/2020**	Party Name: CHINA STEEL CORPORATION INDIA	Meet No/Date:2/81-ALC2/2020	**Status: Approved**

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	PRIVATE LIMITED	29.04.2020	
HQ File :01/81/050/00485/AM20/	RLA File :34/24/040/00401/AM20/	Lic.No/Date:3410045976 24.03.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No.3410045742 dated 24.12.2019 in M. No. 23/81 dated 04.03.2020 on the advice of Consultant (SKB) as under:

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72251990	Flat Rolled Products of Silicon Electrical Steel Other Than Grain Oriented Grade 50CS1000/ 50C1000Width of 600 mm Or More, Thickness 0.300mm-0.750mm	1000.000 MT	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard(Unannealed) Wide Coil Grade: 50c1000, Widthof 600mm Or More, Thickness 0.300mm-0.750mm	1.015 Kgs/Kg content in the export product
72251990	Flat Rolled Products of Silicon Electrical Steel Other Than Grain Oriented Grade 50CS470/ 50C470 Width of 600mm or More, Thickness 0.300 mm-0.750 mm	2000.000 MT	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade: 50c470, Width of 600 mm Or More, Thickness 0.300 mm - 0.750mm	1.015 Kgs/Kg content in the export product
72251990	Flat Rolled Products of Silicon Electrical Steel Other Than Grain Oriented Grade 50CS600/ 50C600 Width of 600mm or More, Thickness 0.300 mm - 0.750 mm	3000.000 MT	72251900	Silicon Electrical Steel Of Cold Rolled Full Hard (Unannealed) Wide Coil Grade: 50c600, Width of 600 mm Or More, Thickness 0.300 mm- 0.750mm	1.015 Kgs/Kg content in the export product

Note: The thickness and grade of import and export items should match.

RA concerned may take suitable consequential action accordingly.

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Case No.:7/2/81-ALC2/2020	Party Name: EFD INDUCTION PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
HQ File :01/81/050/00487/AM21/	RLA File :07/24/040/00316/AM20/	Lic.No/Date:0710116310 31.03.2020	

Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by MeitY vide email dated 19.05.2020 as under:

1. Quantity of import items at Sl. No. 1 & 3 to 11 may be allowed **on net to net basis with nil wastage.**

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2. Quantity of import items at Sl. No. 2 & 12 to 22 may be allowed **on net to net basis with accountability clause on nil wastage.**

RA concerned may take suitable consequential action accordingly.

	Case No.:8/2/81-ALC2/2020	Party Name: WORTHY ENGINEERING	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00488/AM21/	RLA File :07/24/040/00318/AM20/	Lic.No/Date:0710116312 31.03.2020	**Action by :** Applicant
155	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. The applicant vide email dated 18.05.2020 informed that they have sent hard copy of the application. However, no application has been received yet. Hence, the Committee decided to inform the applicant accordingly with the request to submit a copy of the complete set of application. The case stands deferred.			

	Case No.:11/2/81-ALC2/2020	Party Name: AXORA RESOURCES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00491/AM21/	RLA File :02/24/040/00002/AM21/	Lic.No/Date:0210209843 13.04.2020	**Action by :** Applicant
156	**Decision:** The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments of MSME: 1. Percentage of lead in import product. 2. Manufacturing process with step-wise wastage. The case stands deferred.			

	Case No.:10/2/81-ALC2/2020	Party Name: UNIVERSAL METALLICS PRIVATE LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00490/AM21/	RLA File :05/24/040/00008/AM21/	Lic.No/Date:0510413980 13.04.2020	**Action by :** Applicant
157	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:12/2/81-ALC2/2020	Party Name: ASIAN PLASTOWARES PVT. LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
158	HQ File :01/81/050/00492/AM21/	RLA File :03/94/040/01094/AM20/	Lic.No/Date:0310835651 18.04.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on			

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Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

	30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.

159	**Case No.:13/2/81-ALC2/2020**	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00493/AM21/	RLA File :03/94/040/01006/AM20/	Lic.No/Date:0310835652 18.04.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

160	**Case No.:16/2/81-ALC2/2020**	Party Name: CHAMPION ELECTRICAL INDUSTRIES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00496/AM21/	RLA File :05/23/040/00001/AM21/	Lic.No/Date:0510414029 20.04.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

161	**Case No.:15/2/81-ALC2/2020**	Party Name: JINDAL SAW LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00495/AM21/	RLA File :05/23/040/00490/AM20/	Lic.No/Date:0510414028 20.04.2020	**Action by : TEC-3**
	Decision: The Committee considered the case as per agenda and noted that a copy of application was referred to Consultant (TEC-3) on 18.05.2020 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

162	**Case No.:14/2/81-ALC2/2020**	Party Name: POLYCAB INDIA LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00494/AM21/	RLA File :03/95/040/00015/AM21/	Lic.No/Date:0310835720 20.04.2020	**Action by :** Applicant
	Decision: The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

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	Case No.:17/2/81-ALC2/2020	Party Name: MEHTA TUBES LIMITED	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00497/AM21/	RLA File :03/95/040/01132/AM20/	Lic.No/Date:0310835766 21.04.2020	**Action by :** Applicant
163	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the applicant and in this regard, an email was sent on 30.04.2020 followed by a reminder on 17.05.2020. However, no information has been received yet. Hence, the Committee decided to wait for the complete set of application. The case stands deferred.			

	Case No.:18/2/81-ALC2/2020	Party Name: WIELAND METALS INDIA PRIVATE LTD.	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Deferred**
	HQ File :01/81/050/00498/AM21/	RLA File :07/24/040/00307/AM20/	Lic.No/Date:0710116357 22.04.2020	**Action by : MSME**
164	**Decision:** The Committee considered the case as per agenda and noted that a copy of application has been referred to MSME on 19.05.2020 for examination of the case. Therefore, the Committee decided to wait for the comments. The case stands deferred.			

	Case No.:19/2/81-ALC2/2020	Party Name: GAVIRANGA ENTERPRISES	Meet No/Date:2/81-ALC2/2020 29.04.2020	**Status: Approved**
	HQ File :01/81/050/00499/AM21/	RLA File :07/24/040/00003/AM21/	Lic.No/Date:0710116362 23.04.2020	
165	**Decision:** The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide F. No.: W-21/22/2020-IPHW-MeitY dated 15.05.2020. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

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Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Standard Deficiency Format (SDF)

Export Items:		
	1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
	2	Detail technical note on manufacturing process including the relevant flow sheet.
	3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
	4	Weight of each Export Product.
	5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
Import Items:		
	6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
Components:		
	7	Technical characteristics / part numbers, if any.
	8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
	9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
	10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
	11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
	11 (a)	Sheet layout diagram of the material indicating the wastage during blanking
	12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
	13	Weight of Steel, which requires imported welding material, giving break-up of: i) Steel Plates/Sheets upto 30mm thickness ii) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness iii) Steel Plates/Sheets more than 70 mm thickness. iv) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
	14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
	15	Use of export product
	16	You are advised to apply for SION.
	17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
	18	--
√	**19**	**Any other information:**
	20	The information called for must be submitted **in duplicate within 15 days** from the date of issue of this letter. The information may be directly sent to Chairman, NC-II, O/o DGFT, Udyog Bhawan, New Delhi-110011, E-mail: nc2.dgft@nic.in, Office Tel.: 23061562, Extn.267.

3
29.4.2020

Case 3/2-81

W-21/27/2020-IPHW-MeitY
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 18.05.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 1010059443 dated 30.03.2016 issued to M/s. FCI OEN Connectors Ltd.

This refers to DGFT I.D No. I.D No. 01/81/50/189/AM-17/DES-2/03 Dated 06.05.2019 seeking comments of this Ministry on the above-mentioned application of M/s. FCI OEN Connectors Ltd. for export of different "Connectors".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

Attached: as above

Shri Amit Kumar,
Asst. Director, O/o DGFT,
Udyog Bhawan, New Delhi.

(1)

AA No. 1010059443			
Description of RM/Import Item	**Units**	**QTY Applied in DGFT**	**Quantiy Recommended**
00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	LTRS	52.422	52.422
00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	LTRS	59.575	59.575
123393 / 2019 N F ACID	LTRS	368.639	368.639
123403 / 2026 N F TIN	LTRS	234.872	234.872
135759 / NICKEL ANODE SQUARE	KGS	162.689	156.589
200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTRS	14.153	14.153
200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTRS	23.884	23.884
ARNITE • TV4 261 SF TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	KGS.	6064.579	6064.579
Brass Strip-C27200 .198MMX30.00MMH04	KGS.	15935.673	11355.942
CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTRS	171.849	171.849
CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	LTRS	273.250	273.249
Cold rolled Steel strip- EDDCR STEELSTRIP0.4X50MM	KGS.	6337.273	5766.469
Cold rolled Steel strip- EDDCR STEELSTRIP0.5X50MM	KGS.	3789.629	3429.293
Cu Ni Alloy Strip -C7025 0.346mm X 27.94mm	KGS.	37681.831	19697.397
Cu Ni Alloy Strip-C70250 0.0138 X 1.375	KGS	3606.117	1658.399
GALDEN SV 70	KGS.	24.922	24.922
Gold Plating salt (GPC) 200019241	GRAMS	9781.298	#Based on FOB value
Palladium (II) Tetrammine Sulphate 400012275	GRAMS	62093.671	#Based on FOB value
Phosphorous Bronze Strip- C51000 .0078X 0.750	KGS.	923.480	541.028
Phosphorous Bronze Strip- C51000 0.198 x 39.24	KGS.	2714.773	1813.513
Phosphorous Bronze Strip- CuSn5 PB STRIP 0.45X16.9	KGS.	3308.752	1587.954
Phosphorous Bronze Strip -Milled C5210 0.45*15.5mm	KGS.	1684.371	832.039
Phosphorous Bronze Strip -PB STRIP 0.348MMX33MM	KGS.	2669.244	1607.954
Phosphorous Bronze Strip -SMDS 058X205 A55	KGS.	3479.914	2224.529
Phosphorous Bronze Strip-C51000 0.15X28.7mm	KGS.	2333.676	1760.867
Phosphorous Bronze Strip-C51000 0.52MM X 15.70MM	KGS.	10426.510	5508.837
Phosphorous Bronze Strip-C51000.00780X 0.9590	KGS.	1158.774	950.772
Phosphorous Bronze Strip-C51000.02047X 0.7086	KGS.	13469.418	7115.899
Phosphorous Bronze Strip-C51000.02048X 1.3583	KGS	1794.976	1297.963
Phosphorous Bronze Strip-C52100-0.20MM X 25MM	KGS.	983.394	489.916
Phosphorous Bronze Strip-UNPLTD PBSTRIP 0.45X37MM	KGS.	4569.365	2348.819
Plastic resin- Genestar GN2330-1 Black	KGS.	884.871	884.871
Resin-LAPEROS E130I BK210P BLACK	KGS.	4347.827	4347.826
Resin-LAPEROS E471I VF2201 NATURAL	KGS.	26880.724	26880.724
Resin-SUMIKASUPER SZ6911EM - SZ691EM 18 025	KGS.	380.193	380.193
Resin-VE (VECTRA)E471I VF2201 NATURAL A1- 27000414	KGS.	2934.746	2934.746
Resin-VECTRA (VE) E130i VF2201 NATURAL A1- 27000408	KGS.	311.097	311.097

FOB Value	₹ 246,593,719.69
Gold Potassium Cyanide (GPC) allowed for AA No. 1010059735(Maximum)(10 % of FOB)	₹ 24,659,371.97
Palladium Tetrammine Sulphate allowed for AA No. 1010059735(Maximum)(7% of FOB)	₹ 17,261,560.38

Calculation Sheet
AA No. 1010059443

Sl. No	FG Part No	Export Qty	Units	Sl. No	Description of RM	Total qty of RM Required	Units	Quantity required for each of export product	Units	Waste/ unit	Units	Net Content/unit	Total Wastage	Total Net Content in Export Product	Wastage claimed on Net content basis (%)	Wastage Allowed(%)	Quantity Calculated	Quatity Recommended
1	Connector P/N 73983-1011LF	916877	NOS.	1	Phosphorous Bronze Strip-CS1000.02047X 0.7086	6450.041	KGS.	7.0348	GRAMS	5.640	GRAMS	1.3950	5170.9972	1279.0434	404.286	165.76%	3399.152281	3399.152
				2	Phosphorous Bronze Strip-CS1000.00780X 0.9590	515.263	KGS.	0.5620	GRAMS	0.171	GRAMS	0.3910	156.7636	358.4989	43.728	17.93%	422.7719988	422.772
				3	Resin-LAPEROS E471I VF2201 NATURAL	1379.237	KGS.	1.5043	GRAMS	0.550	GRAMS	0.9539	504.6282	874.6090	57.698	57.70%	1379.237216	1379.237
				4	Gold Plating salt (GPC) 200019241	1052.900	GRAMS	0.0011										
				5	Palladium (II) Tetrammine Sulphate 400012275	6345.781	GRAMS	0.0069										
				6	135759 / NICKEL ANODE SQUARE	26.088	KGS	0.0285										
				7	123403 / 2026 N F TIN	37.663	LTRS	0.0411										
				8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	27.557	LTRS	0.0301										
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	43.817	LTRS	0.0478										
				10	123393 / 2019 N F ACID	59.113	LTRS	0.0645										
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	3.830	LTRS	0.0042										
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	9.553	LTRS	0.0104										
				13	GALDEN SV 70	3.996	KGS.	0.0044										
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	2.270	LTRS	0.0025										
				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	8.406	LTRS	0.0092										
2	Connector P/N 84817-101021LF	1010016	NOS.	1	Phosphorous Bronze Strip-CS1000.02047X 0.7086	7019.377	KGS.	6.9498	GRAMS	5.542	GRAMS	1.4076	5597.6789	1421.6985	393.732	161.43%	3716.746882	3716.747
				2	Phosphorous Bronze Strip-CS1000.00780X 0.9590	567.604	KGS.	0.5620	GRAMS	0.171	GRAMS	0.3910	172.6881	394.9163	43.728	17.93%	465.7183992	465.718
				3	Resin-LAPEROS E471I VF2201 NATURAL	1519.344	KGS.	1.5043	GRAMS	0.550	GRAMS	0.9539	555.8898	963.4543	57.698	57.70%	1519.344095	1519.344
				4	Gold Plating salt (GPC) 200019241	1182.860	GRAMS	0.0012										
				5	Palladium (II) Tetrammine Sulphate 400012275	7056.322	GRAMS	0.0070										
				6	135759 / NICKEL ANODE SQUARE	28.738	KGS	0.0285										
				7	123403 / 2026 N F TIN	41.489	LTRS	0.0411										
				8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	30.356	LTRS	0.0301										
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	48.268	LTRS	0.0478										
				10	123393 / 2019 N F ACID	65.118	LTRS	0.0645										
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	4.219	LTRS	0.0042										
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	10.524	LTRS	0.0104										
				13	GALDEN SV 70	4.402	KGS.	0.0044										
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	2.500	LTRS	0.0025										
				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	9.260	LTRS	0.0092										
3	Connector P/N 10126372-102LF	553140	NOS.	*1	Cu Ni Alloy Strip-C702S 0.346mm X 27.94mm	6563.831	KGS.	11.8665	GRAMS	8.640	GRAMS	3.2262	4779.2907	1784.5403	267.816	91.06%	3409.499119	3409.499
				2	Resin-VE (VECTRA)E471I VF2201 NATURAL A1-27000414	1651.478	KGS.	2.9856	GRAMS	1.219	GRAMS	1.7662	674.5225	976.9559	69.043	69.04%	1651.478391	1651.478
				3	Resin-LAPEROS E471I VF2201 NATURAL	2085.077	KGS.	3.7695	GRAMS	0.368	GRAMS	3.4020	203.2950	1881.7823	10.803	10.80%	2085.077319	2085.077
				4	Gold Plating salt (GPC) 200019241	347.911	GRAMS	0.0006										
				5	Palladium (II) Tetrammine Sulphate 400012275	1627.942	GRAMS	0.0029										
				6	135759 / NICKEL ANODE SQUARE	2.552	KGS	0.0046										
				7	123403 / 2026 N F TIN	3.685	LTRS	0.0067										
				8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	2.696	LTRS	0.0049										
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	4.287	LTRS	0.0077										
				10	123393 / 2019 N F ACID	5.783	LTRS	0.0105										
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.375	LTRS	0.0007										
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	0.935	LTRS	0.0017										
				13	GALDEN SV 70	0.391	KGS.	0.0007										
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.222	LTRS	0.0004										
				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	0.822	LTRS	0.0015										
4	Connector P/N 52057-102LF	191923	NOS.	1	Phosphorous Bronze Strip -PB STRIP 0.348MMX33MM	2669.244	KGS.	13.9079	GRAMS	9.372	GRAMS	4.5354	1798.7961	870.4476	206.652	84.73%	1607.953987	1607.954
				2	Brass Strip-C27200 .198MMX30.00MMHD4	1036.012	KGS.	5.3981	GRAMS	2.495	GRAMS	2.9028	478.8977	557.1141	85.960	34.38%	748.6731633	748.673
				3	Phosphorous Bronze Strip- CS1000 .007BX 0.750	84.334	KGS.	0.4394	GRAMS	0.307	GRAMS	0.1322	58.9617	25.3722	232.387	95.28%	49.54652258	49.547
				4	Phosphorous Bronze Strip- CS1000 0.198 x 39.24	182.696	KGS.	0.9519	GRAMS	0.539	GRAMS	0.4133	103.3740	79.3218	130.322	53.43%	121.7051255	121.705
				5	Resin-LAPEROS E471I VF2201 NATURAL	484.468	KGS.	2.5243	GRAMS	0.598	GRAMS	1.9266	114.7096	369.7589	31.023	31.02%	484.4684139	484.468
				6	Gold Plating salt (GPC) 200019241	186.289	GRAMS	0.0010										
				7	Palladium (II) Tetrammine Sulphate 400012275	1295.555	GRAMS	0.0068										
				8	135759 / NICKEL ANODE SQUARE	1.181	KGS	0.0062										
				9	123403 / 2026 N F TIN	1.705	LTRS	0.0089										
				10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	1.247	LTRS	0.0065										
				11	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	1.983	LTRS	0.0103										
				12	123393 / 2019 N F ACID	2.675	LTRS	0.0139										
				13	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.173	LTRS	0.0009										
				14	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	0.432	LTRS	0.0023										
				15	GALDEN SV 70	0.181	KGS.	0.0009										
				16	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.103	LTRS	0.0005										
				17	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	0.380	LTRS	0.0020										
				1	Phosphorous Bronze Strip-CS1000.02048X 1.3583	1794.976	KGS	13.2890	GRAMS	6.237	GRAMS	7.0524	842.3938	952.5818	88.433	36.26%	1297.963237	1297.963
				2	Phosphorous Bronze Strip-CS1000.00780X 0.9590	75.907	KGS.	0.5620	GRAMS	0.171	GRAMS	0.3910	23.0940	52.8132	43.728	17.93%	62.28170128	62.282
				3	Resin-LAPEROS E471I VF2201 NATURAL	203.186	KGS.	1.5043	GRAMS	0.550	GRAMS	0.9539	74.3406	128.8452	57.698	57.70%	203.1857372	203.186
				4	Gold Plating salt (GPC) 200019241	500.179	GRAMS	0.0037										
				5	Palladium (II) Tetrammine Sulphate 400012275	3734.504	GRAMS	0.0276										

*Calculation at the bottom as per FOB Value

*Calculation at the bottom as per FOB Value

*Calculation at the bottom as per FOB Value

*Calculation at the bottom as per FOB Value

*Calculation at the bottom as per FOB Value

*Calculation at the bottom as per FOB Value

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5	Connector P/N 73983-1004LF	135072	NOS.	6	135759 / NICKEL ANODE SQUARE	3.843	KGS	0.0285	GRAMS	0.001	GRAMS	0.0279	0.0754	3.7678	2.000	2.00%	3.843203616	3.843
				7	123403 / 2026 N F TIN	5.548	LTRS	0.0411	MLTR	0.001	MLTR	0.0403	0.1088	5.4396	2.000	2.00%	5.548406573	5.548
				8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	4.060	LTRS	0.0301	MLTR	0.001	MLTR	0.0295	0.0796	3.9800	2.000	2.00%	4.059602467	4.060
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	6.455	LTRS	0.0478	MLTR	0.001	MLTR	0.0469	0.1266	6.3284	2.000	2.00%	6.454982822	6.455
				10	123393 / 2019 N F ACID	8.708	LTRS	0.0645	MLTR	0.001	MLTR	0.0632	0.1708	8.5377	2.000	2.00%	8.708429952	8.708
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.564	LTRS	0.0042	MLTR	0.000	MLTR	0.0041	0.0111	0.5532	2.000	2.00%	0.564236266	0.564
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	1.407	LTRS	0.0104	MLTR	0.000	MLTR	0.0102	0.0276	1.3797	2.000	2.00%	1.407342182	1.407
				13	GALDEN SV 70	0.589	KGS.	0.0044	GRAMS	0.000	GRAMS	0.0043	0.0115	0.5772	2.000	2.00%	0.588724819	0.589
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.334	LTRS	0.0025	MLTR	0.000	MLTR	0.0024	0.0066	0.3278	2.000	2.00%	0.334343722	0.334
				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	1.238	LTRS	0.0092	MLTR	0.000	MLTR	0.0090	0.0243	1.2141	2.000	2.00%	1.238421139	1.238
6	Connector P/N 74770-102LF	92534	NOS.	*1	Cu Ni Alloy Strip-C70250 0.0138 X 1.375	3606.117	KGS	38.9707	GRAMS	31.892	GRAMS	7.0788	2951.0870	655.0297	450.527	153.18%	1658.399271	1658.399
				2	Resin-LAPEROS E4731 VF2201 NATURAL	1169.007	KGS.	12.6333	GRAMS	1.298	GRAMS	11.3352	120.1155	1048.8914	11.452	11.45%	1169.006851	1169.007
				3	Resin-VE (VECTRA)E4731 VF2201 NATURAL A1-27000414	675.773	KGS.	7.3030	GRAMS	0.982	GRAMS	6.3213	90.8379	584.9352	15.530	15.53%	675.7730778	675.773
				4	Gold Plating salt (GPC) 200019241	167.719	GRAMS	0.0018	*Calculation at the bottom as per FOB Value									
				5	Palladium (II) Tetrammine Sulphate 400012275	1886.701	GRAMS	0.0204										
				6	135759 / NICKEL ANODE SQUARE	0.854	KGS	0.0092	GRAMS	0.000	GRAMS	0.0090	0.0167	0.8372	2.000	2.00%	0.853903752	0.854
				7	123403 / 2026 N F TIN	1.233	LTRS	0.0133	MLTR	0.000	MLTR	0.0131	0.0242	1.2086	2.000	2.00%	1.232774962	1.233
				8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	0.902	LTRS	0.0097	MLTR	0.000	MLTR	0.0096	0.0177	0.8843	2.000	2.00%	0.901984418	0.902
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	1.434	LTRS	0.0155	MLTR	0.000	MLTR	0.0152	0.0281	1.4061	2.000	2.00%	1.434202973	1.434
				10	123393 / 2019 N F ACID	1.935	LTRS	0.0209	MLTR	0.000	MLTR	0.0205	0.0379	1.8969	2.000	2.00%	1.93488594	1.935
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.125	LTRS	0.0014	MLTR	0.000	MLTR	0.0013	0.0025	0.1229	2.000	2.00%	0.125365063	0.125
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	0.313	LTRS	0.0034	MLTR	0.000	Sl. No	0.0033	0.0061	0.3066	2.000	2.00%	0.312690893	0.313
				13	GALDEN SV 70	0.131	KGS.	0.0014	GRAMS	0.000	GRAMS	0.0014	0.0026	0.1282	2.000	2.00%	0.130806062	0.131
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.074	LTRS	0.0008	MLTR	0.000	MLTR	0.0008	0.0015	0.0728	2.000	2.00%	0.074286295	0.074
				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	0.275	LTRS	0.0030	MLTR	0.000	MLTR	0.0029	0.0054	0.2698	2.000	2.00%	0.275159102	0.275
7	Connector P/N HM2530PE5101N9LF	98139	NOS.	1	Phosphorous Bronze Strip -Milled C5210 0.45*15.5mm	1684.371	KGS.	18.084	GRMS	15.510	GRMS	2.5740	1444.6316	239.7398	602.583%	247.06%	832.0387408	832.039
				2	Resin-VECTRA (VE) E130I VF2201 NATURAL A1-27000408	311.097	KGS.	3.340	GRMS	0.470	GRMS	2.8700	43.7882	267.3089	16.381%	16.381%	311.0971341	311.097
				3	Gold Plating salt (GPC) 200019241	71.001	GRAMS	0.00076	*Calculation at the bottom as per FOB Value									
				4	Palladium (II) Tetrammine Sulphate 400012275	607.704	GRAMS	0.00652										
				5	135759 / NICKEL ANODE SQUARE	5.658	KGS.	0.061	GRMS	0.001	GRMS	0.0596	0.1109	5.5473	2.000%	2.000%	5.658287389	5.658
				6	123403 / 2026 N F TIN	8.169	LTRS	0.088	MLTR	0.00172	MLTR	0.0860	0.1602	8.0087	2.000%	2.000%	8.168830506	8.169
				7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	5.977	LTRS	0.064	MLTR	0.00126	MLTR	0.0629	0.1172	5.8597	2.000%	2.000%	5.976887966	5.977
				8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	9.504	LTRS	0.102	MLTR	0.00200	MLTR	0.1000	0.1863	9.3172	2.000%	2.000%	9.503556826	9.504
				9	123393 / 2019 N F ACID	12.821	LTRS	0.138	MLTR	0.00270	MLTR	0.1350	0.2514	12.5699	2.000%	2.000%	12.82128189	12.821
				10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.831	LTRS	0.009	MLTR	0.00017	MLTR	0.0087	0.0163	0.8144	2.000%	2.000%	0.830716055	0.831
				11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	2.072	LTRS	0.022	MLTR	0.00044	MLTR	0.0218	0.0406	2.0314	2.000%	2.000%	2.07200745	2.072
				12	GALDEN SV 70	0.867	KGS.	0.009	GRMS	0.000182	GRMS	0.0091	0.0170	0.8498	2.000%	2.000%	0.866770162	0.867
				13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.492	LTRS	0.005	MLTR	0.00010	MLTR	0.0052	0.0097	0.4826	2.000%	2.000%	0.492248929	0.492
				14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	1.823	LTRS	0.020	MLTR	0.00038	MLTR	0.0192	0.0358	1.7876	2.000%	2.000%	1.823307692	1.823
8	Connector P/N 10121566-103LF	142329	NOS.	1	Phosphorous Bronze Strip- CuSnS PB STRIP 0.65X16.9	3308.752	KGS.	23.247	GRMS	20.492	GRMS	2.7552	2916.6074	392.1449	743.758%	304.941%	1587.953901	1587.954
				2	Resin-LAPEROS E4731 VF2201 NATURAL	929.424	KGS.	6.530	GRMS	2.330	GRMS	4.2000	331.6426	597.7818	55.479%	55.479%	929.4243808	929.424
				3	Resin-SUMIKASUPER SZ6911EM - SZ6912M 18 025	380.193	KGS.	2.671	GRMS	2.385	GRMS	0.2860	339.4866	40.7061	833.994%	833.994%	380.1926808	380.193
				4	Gold Plating salt (GPC) 200019241	648.733	GRAMS	0.00456	*Calculation at the bottom as per FOB Value									
				5	Palladium (II) Tetrammine Sulphate 400012275	7575.969	GRAMS	0.05323										
				6	135759 / NICKEL ANODE SQUARE	16.199	KGS.	0.114	GRMS	0.002	GRMS	0.1116	0.3176	15.8811	2.000%	2.000%	16.19874815	16.199
				7	123403 / 2026 N F TIN	23.386	LTRS	0.164	MLTR	0.00322	MLTR	0.1611	0.4585	22.9275	2.000%	2.000%	23.38602106	23.386
				8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	17.111	LTRS	0.120	MLTR	0.00236	MLTR	0.1179	0.3355	16.7753	2.000%	2.000%	17.11084991	17.111
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	27.207	LTRS	0.191	MLTR	0.00375	MLTR	0.1874	0.5335	26.6737	2.000%	2.000%	27.20715619	27.207
				10	123393 / 2019 N F ACID	36.705	LTRS	0.258	MLTR	0.00506	MLTR	0.2528	0.7197	35.9855	2.000%	2.000%	36.70522581	36.705
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	2.378	LTRS	0.017	MLTR	0.00033	MLTR	0.0164	0.0466	2.3316	2.000%	2.000%	2.378203727	2.378
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	5.932	LTRS	0.042	MLTR	0.00082	MLTR	0.0409	0.1163	5.8155	2.000%	2.000%	5.931817267	5.932
				13	GALDEN SV 70	2.481	KGS.	0.017	GRMS	0.000342	GRMS	0.0171	0.0487	2.4328	2.000%	2.000%	2.481420718	2.481
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	1.409	LTRS	0.010	MLTR	0.00019	MLTR	0.0097	0.0276	1.3816	2.000%	2.000%	1.409227895	1.409
				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	5.220	LTRS	0.037	MLTR	0.00072	MLTR	0.0360	0.1023	5.1175	2.000%	2.000%	5.219830678	5.220
9	Connector P/N 10041743-101LF	1227744	NOS.	1	Brass Strip-C27200 .198MMX30.00MMH04	6834.543	KGS.	5.567	GRMS	2.664	GRMS	2.9028	3270.6473	3563.8953	91.772%	36.709%	4872.154196	4872.154
				*2	Cu Ni Alloy Strip -C7025 0.940mm X 27.94mm	14119.990	KGS.	11.501	GRMS	8.275	GRMS	3.2262	10159.0423	3960.9477	256.480%	87.20%	7415.022079	7415.022
				3	Phosphorous Bronze Strip- C51000 .007BX 0.750	545.051	KGS.	0.444	GRMS	0.312	GRMS	0.1322	382.7437	162.3078	235.814%	96.68%	319.232667	319.233
				4	Phosphorous Bronze Strip- C51000 0.198 x 39.24	1156.668	KGS.	0.942	GRMS	0.529	GRMS	0.4133	649.2418	507.4266	127.948%	52.46%	773.8157202	773.616
				5	Resin-LAPEROS E4731 VF2201 NATURAL	7665.495	KGS.	6.244	GRMS	0.821	GRMS	5.4230	1007.4389	6658.0557	15.131%	15.131%	7665.494594	7665.495
				6	Gold Plating salt (GPC) 200019241	1137.563	GRAMS	0.00093	*Calculation at the bottom as per FOB Value									
				7	Palladium (II) Tetrammine Sulphate 400012275	6614.072	GRAMS	0.00539										
				8	135759 / NICKEL ANODE SQUARE	7.553	KGS.	0.006	GRMS	0.000121	GRMS	0.0060	0.1481	7.4050	2.000%	2.000%	7.553081088	7.553
				9	123403 / 2026 N F TIN	10.904	LTRS	0.009	MLTR	0.00017	MLTR	0.0087	0.2138	10.6905	2.000%	2.000%	10.90433111	10.904
				10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	7.978	LTRS	0.006	MLTR	0.00013	MLTR	0.0064	0.1564	7.8219	2.000%	2.000%	7.97837161	7.978
				11	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	12.686	LTRS	0.010	MLTR	0.00020	MLTR	0.0101	0.2487	12.4373	2.000%	2.000%	12.6860332	12.686
				12	123393 / 2019 N F ACID	17.115	LTRS	0.014	MLTR	0.00027	MLTR	0.0137	0.3356	16.7792	2.000%	2.000%	17.11475136	17.115
				13	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	1.109	LTRS	0.001	MLTR	0.00002	MLTR	0.0009	0.0217	1.0872	2.000%	2.000%	1.108898381	1.109

				14	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	2.766	LTRS	0.002	MLTR	0.00004	MLTR	0.0022	0.0542	2.7116	2.000%	2.000%	2.765861683	2.766
				15	GALDEN SV 70	1.157	KGS.	0.001	GRMS	0.00002	GRMS	0.0009	0.0227	1.1343	2.000%	2.000%	1.157025946	1.157
				16	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.657	LTRS	0.001	MLTR	0.00001	MLTR	0.0005	0.0129	0.6442	2.000%	2.000%	0.657088589	0.657
				17	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	2.434	LTRS	0.002	MLTR	0.00004	MLTR	0.0019	0.0477	2.3862	2.000%	2.000%	2.433879706	2.434
				*1	Cu Ni Alloy Strip -C7025 0.346mm X 27.94mm	9379.251	KGS.	11.866	GRMS	8.640	GRMS	3.2262	6829.2690	2549.9820	267.816%	91.08%	4871.933479	4871.933
				2	Brass Strip-C27200 .198MMX30.00MMH04	4377.386	KGS.	5.538	GRMS	2.680	GRMS	2.8578	2118.5864	2258.7994	93.793%	37.517%	3106.233964	3106.234
				3	Phosphorous Bronze Strip- C51000 0.198 x 39.24	744.801	KGS.	0.942	GRMS	0.529	GRMS	0.4133	418.1293	326.6715	127.997%	52.48%	498.1045241	498.105
				4	Resin-LAPEROS E4731 VF2201 NATURAL	4677.078	KGS.	5.917	GRMS	1.172	GRMS	4.7450	926.6394	3750.4385	24.707%	24.707%	4677.077887	4677.078
				5	Gold Plating salt (GPC) 200019241	752.356	GRAMS	0.00095	*Calculation at the bottom as per FOB Value									
				6	Palladium (II) Tetrammine Sulphate 400012275	4102.851	GRAMS	0.00519										
				7	135759 / NICKEL ANODE SQUARE	4.255	KGS.	0.005	GRMS	0.00011	GRMS	0.0053	0.0834	4.1713	2.000%	2.000%	4.254712434	4.255
				8	123403 / 2026 N F TIN	6.142	LTRS	0.008	MLTR	0.00015	MLTR	0.0076	0.1204	6.0221	2.000%	2.000%	6.142499017	6.142
10	Connector P/N 10082662-102LF	790398	NOS.	9	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	4.494	LTRS	0.006	MLTR	0.00011	MLTR	0.0056	0.0881	4.4062	2.000%	2.000%	4.494282068	4.494
				10	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	7.146	LTRS	0.009	MLTR	0.00018	MLTR	0.0089	0.1401	7.0060	2.000%	2.000%	7.146146398	7.146
				11	123393 / 2019 N F ACID	9.641	LTRS	0.012	MLTR	0.00024	MLTR	0.0120	0.1890	9.4518	2.000%	2.000%	9.640879605	9.641
				12	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.625	LTRS	0.001	MLTR	0.00002	MLTR	0.0008	0.0122	0.6124	2.000%	2.000%	0.624651539	0.625
				13	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	1.558	LTRS	0.002	MLTR	0.00004	MLTR	0.0019	0.0305	1.5275	2.000%	2.000%	1.558032538	1.558
				14	GALDEN SV 70	0.652	KGS.	0.001	GRMS	0.000016	GRMS	0.0008	0.0128	0.6390	2.000%	2.000%	0.651762191	0.652
				15	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.370	LTRS	0.000	MLTR	0.00001	MLTR	0.0005	0.0073	0.3629	2.000%	2.000%	0.370143383	0.370
				16	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	1.371	LTRS	0.002	MLTR	0.00003	MLTR	0.0017	0.0269	1.3441	2.000%	2.000%	1.371024371	1.371
				*1	Cu Ni Alloy Strip -C7025 0.346mm X 27.94mm	7618.759	KGS.	11.501	GRMS	8.275	GRMS	3.2262	5481.5407	2137.2188	256.480%	87.20%	4000.942608	4000.943
				2	Brass Strip-C27200 .198MMX30.00MMH04	3687.732	KGS.	5.567	GRMS	2.664	GRMS	2.9028	1764.7516	1922.9802	91.772%	36.709%	2628.880819	2628.881
				3	Phosphorous Bronze Strip- CS1000 .007BX 0.750	294.095	KGS.	0.444	GRMS	0.312	GRMS	0.1322	206.5180	87.5768	235.814%	96.68%	172.2491943	172.249
				4	Phosphorous Bronze Strip- CS1000 0.198 x 39.24	630.608	KGS.	0.952	GRMS	0.539	GRMS	0.4133	356.8140	273.7935	130.322%	53.43%	420.0872865	420.087
				5	Resin-LAPEROS E4731 VF2201 NATURAL	4136.091	KGS.	6.244	GRMS	0.821	GRMS	5.4230	543.5864	3592.5043	15.131%	15.131%	4136.090709	4136.091
				6	Gold Plating salt (GPC) 200019241	613.798	GRAMS	0.00093	*Calculation at the bottom as per FOB Value									
				7	Palladium (II) Tetrammine Sulphate 400012275	3568.772	GRAMS	0.00539										
				8	135759 / NICKEL ANODE SQUARE	4.075	KGS.	0.006	GRMS	0.000121	GRMS	0.0060	0.0799	3.9955	2.000%	2.000%	4.075435464	4.075
				9	123403 / 2026 N F TIN	5.884	LTRS	0.009	MLTR	0.00017	MLTR	0.0087	0.1154	5.7683	2.000%	2.000%	5.883678091	5.884
11	Connector P/N 73981-102LF	662457	NOS.	10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	4.305	LTRS	0.006	MLTR	0.00013	MLTR	0.0064	0.0844	4.2205	2.000%	2.000%	4.304910569	4.305
				11	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	6.845	LTRS	0.010	MLTR	0.00020	MLTR	0.0101	0.1342	6.7108	2.000%	2.000%	6.84503569	6.845
				12	123393 / 2019 N F ACID	9.235	LTRS	0.014	MLTR	0.00027	MLTR	0.0137	0.1811	9.0536	2.000%	2.000%	9.23465058	9.235
				13	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.598	LTRS	0.001	MLTR	0.00002	MLTR	0.0009	0.0117	0.5866	2.000%	2.000%	0.598331162	0.598
				14	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	1.492	LTRS	0.002	MLTR	0.00004	MLTR	0.0022	0.0293	1.4631	2.000%	2.000%	1.49238313	1.492
				15	GALDEN SV 70	0.624	KGS.	0.001	GRMS	0.000018	GRMS	0.0009	0.0122	0.6121	2.000%	2.000%	0.624299477	0.624
				16	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.355	LTRS	0.001	MLTR	0.00001	MLTR	0.0005	0.0070	0.3476	2.000%	2.000%	0.354546986	0.355
				17	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	1.313	LTRS	0.002	MLTR	0.00004	MLTR	0.0019	0.0258	1.2875	2.000%	2.000%	1.313254757	1.313
				1	Phosphorous Bronze Strip-CS1000 0.52MM X 15.70MM	10426.517	KGS.	5.958	GRAMS	4.76319	GRAMS	1.1952	8335.0506	2091.4661	398.527%	163.396%	5508.836884	5508.837
				2	Phosphorous Bronze Strip-CS2100-0.20MM X 25MM	983.394	KGS.	0.562	GRAMS	0.47798	GRAMS	0.0840	836.4038	146.9906	569.019%	233.298%	489.9161703	489.916
				3	Phosphorous Bronze Strip-CS1000 0.15X28.7mm	2333.676	KGS.	1.334	GRAMS	0.55481	GRAMS	0.7788	970.8635	1362.8128	71.240%	29.208%	1760.866822	1760.867
				4	Resin-LAPEROS E4731 VF2201 NATURAL	2632.317	KGS.	1.50428	GRAMS	0.55038	GRAMS	0.9539	963.0986	1669.2182	57.698%	57.698%	2632.316715	2632.317
				5	Gold Plating salt (GPC) 200019241	2088.879	GRMS	0.00119	*Calculation at the bottom as per FOB Value									
				6	Palladium (II) Tetrammine Sulphate 400012275	12435.157	GRMS	0.007										
				7	135759 / NICKEL ANODE SQUARE	49.790	KGS.	0.028	GRAMS	0.00056	GRAMS	0.0279	0.9763	48.8133	2.000%	2.000%	49.78956326	49.790
				8	123403 / 2026 N F TIN	71.881	LTR	0.041	MLTR	0.00081	MLTR	0.0403	1.4094	70.4714	2.000%	2.000%	71.88084933	71.881
12	Connector P/N 55003-901003LF	1749888	NOS.	9	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	52.593	LTR	0.030	MLTR	0.00059	MLTR	0.0295	1.0312	51.5618	2.000%	2.000%	52.59305883	52.593
				10	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	83.626	LTR	0.048	MLTR	0.00094	MLTR	0.0469	1.6397	81.9860	2.000%	2.000%	83.62574761	83.626
				11	123393 / 2019 N F ACID	112.820	LTR	0.064	MLTR	0.00126	MLTR	0.0632	2.2122	110.6075	2.000%	2.000%	112.8196541	112.820
				12	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	7.310	LTR	0.004	MLTR	0.00008	MLTR	0.0041	0.1433	7.1665	2.000%	2.000%	7.309807142	7.310
				13	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	18.232	LTR	0.010	MLTR	0.00020	MLTR	0.0102	0.3575	17.8749	2.000%	2.000%	18.23243305	18.232
				14	GALDEN SV 70	7.627	KGS.	0.004	GRAMS	0.00009	GRAMS	0.0043	0.1496	7.4775	2.000%	2.000%	7.627061837	7.627
				15	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	4.331	LTR	0.002	MLTR	0.00005	MLTR	0.0024	0.0849	4.2466	2.000%	2.000%	4.331497766	4.331
				16	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	16.044	LTR	0.009	MLTR	0.00018	MLTR	0.0090	0.3146	15.7294	2.000%	2.000%	16.04402312	16.044
				1	Phosphorous Bronze Strip-UNIPLTD PBSTRIP 0.45X37MM	4569.365	KGS.	49.452	GRAMS	40.73200	GRAMS	8.7200	3763.6370	805.7280	467.110%	191.515%	2348.819159	2348.819
				2	Resin-LAPEROS E130I BK210P BLACK	622.853	KGS.	6.741	GRAMS	1.98283	GRAMS	4.7580	183.2133	439.6392	41.674%	41.674%	622.8525444	622.853
				3	Resin-VE (VECTRA)E4731 VF2201 NATURAL A1- 27000414	607.495	KGS	6.575	GRAMS	0.82462	GRAMS	5.7500	76.1951	531.3000	14.341%	14.341%	607.495069	607.495
				4	Gold Plating salt (GPC) 200019241	325.470	GRMS	0.004	*Calculation at the bottom as per FOB Value									
				5	Palladium (II) Tetrammine Sulphate 400012275	1188.280	GRMS	0.013										
				6	135759 / NICKEL ANODE SQUARE	0.853	KGS.	0.009	GRAMS	0.00018	GRAMS	0.0090	0.0167	0.8359	2.000%	2.000%	0.8526572	0.853
				7	123403 / 2026 N F TIN	1.231	LTR	0.013	MLTR	0.00026	MLTR	0.0131	0.0241	1.2069	2.000%	2.000%	1.23098976	1.231
13	Connector P/N 10075388-101LF	92400	NOS.	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	0.901	LTR	0.010	MLTR	0.00019	MLTR	0.0096	0.0177	0.8830	2.000%	2.000%	0.90067824	0.901
				9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	1.432	LTR	0.015	MLTR	0.00030	MLTR	0.0152	0.0281	1.4040	2.000%	2.000%	1.43212608	1.432
				10	123393 / 2019 N F ACID	1.932	LTR	0.021	MLTR	0.00041	MLTR	0.0205	0.0379	1.8942	2.000%	2.000%	1.932084	1.932
				11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.125	LTR	0.001	MLTR	0.00003	MLTR	0.0013	0.0025	0.1227	2.000%	2.000%	0.12518352	0.125
				12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	0.312	LTR	0.003	MLTR	0.00007	MLTR	0.0033	0.0061	0.3061	2.000%	2.000%	0.31223808	0.312
				13	GALDEN SV 70	0.131	KGS.	0.001	GRAMS	0.00003	GRAMS	0.0014	0.0026	0.1281	2.000%	2.000%	0.13061664	0.131
				14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.074	LTR	0.001	MLTR	0.00002	MLTR	0.0008	0.0015	0.0727	2.000%	2.000%	0.07417872	0.074

				15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	0.275	LTR	0.003	MLTR	0.00006	MLTR	0.0029	0.0054	0.2694	2.000%	2.000%	0.27476064	0.275
14	Connector P/N D09524A6RV22LF	715271	NOS.	1	Phosphorous Bronze Strip -SMDS 058X205 AS5	1559.010	KGS.	2.180	GRAMS	1.33271	GRAMS	0.8469	953.2475	605.7630	157.363%	64.519%	996.594474	996.594
				*2	Cold rolled Steel strip- EDDCR STEELSTRIP0.4X50MM	4337.639	KGS.	6.064	GRAMS	4.55193	GRAMS	1.5124	3255.8634	1081.7759	300.974%	264.857%	3946.935696	3946.936
				3	Plastic resin- Genestar GN2330-1 Black	884.871	KGS.	1.237	GRAMS	0.53711	GRAMS	0.7000	384.1816	500.6897	76.730%	76.730%	884.8713402	884.871
				4	Resin-LAPEROS E130I BK210P BLACK	3724.974	KGS.	5.20778	GRAMS	0.30778	GRAMS	4.9000	220.1460	3504.8279	6.281%	6.281%	3724.973855	3724.974
				5	Gold Plating salt (GPC) 200019241	443.586	GRMS	0.00062	*Calculation at the bottom as per FOB Value										
				6	Palladium (II) Tetrammine Sulphate 400012275	4054.060	GRMS	0.006											
				7	135759 / NICKEL ANODE SQUARE	4.950	KGS.	0.007	GRAMS	0.00014	GRAMS	0.0068	0.0971	4.8533	2.000%	2.000%	4.950390591	4.950
				8	123403 / 2026 N F TIN	7.147	LTR	0.010	MLTR	0.00020	MLTR	0.0098	0.1401	7.0067	2.000%	2.000%	7.146844778	7.147
				9	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	5.229	LTR	0.007	MLTR	0.00014	MLTR	0.0072	0.1025	5.1266	2.000%	2.000%	5.2291317	5.229
				10	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	8.315	LTR	0.012	MLTR	0.00023	MLTR	0.0114	0.1630	8.1516	2.000%	2.000%	8.314596212	8.315
				11	123393 / 2019 N F ACID	11.217	LTR	0.016	MLTR	0.00031	MLTR	0.0154	0.2199	10.9973	2.000%	2.000%	11.21723746	11.217
				12	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.727	LTR	0.001	MLTR	0.00002	MLTR	0.0010	0.0143	0.7125	2.000%	2.000%	0.726786863	0.727
				13	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	1.813	LTR	0.003	MLTR	0.00005	MLTR	0.0025	0.0355	1.7772	2.000%	2.000%	1.812782822	1.813
				14	GALDEN SV 70	0.758	KGS.	0.001	GRAMS	0.00002	GRAMS	0.0010	0.0149	0.7435	2.000%	2.000%	0.758330314	0.758
				15	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.431	LTR	0.001	MLTR	0.00001	MLTR	0.0006	0.0084	0.4222	2.000%	2.000%	0.430664669	0.431
				16	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	1.595	LTR	0.002	MLTR	0.00004	MLTR	0.0022	0.0313	1.5639	2.000%	2.000%	1.595197384	1.595
15	Connector P/N D09P24A4GV00LF	551502	NOS.	1	Phosphorous Bronze Strip-SMDS 058X205 AS5	1202.058	KGS.	2.180	GRAMS	1.33271	GRAMS	0.8469	734.9912	467.0670	157.363%	64.519%	768.4134344	768.413
				*2	Cold rolled Steel strip- EDDCR STEELSTRIP0.5X50MM	3789.629	KGS.	6.871	GRAMS	5.44477	GRAMS	1.4267	3002.8014	786.8279	381.634%	335.838%	3429.293166	3429.293
				3	ARNITE ® TV4 261 SF TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	3322.637	KGS.	6.025	GRAMS	4.19770	GRAMS	1.8270	2315.0425	1007.5942	229.759%	229.759%	3322.636647	3322.637
				4	Gold Plating salt (GPC) 200019241	183.549	GRMS	0.00033	*Calculation at the bottom as per FOB Value										
				5	135759 / NICKEL ANODE SQUARE	3.817	KGS.	0.00692											
				6	123403 / 2026 N F TIN	5.510	LTR	0.010	MLTR	0.00020	MLTR	0.0098	0.1080	5.4024	2.000%	2.000%	5.510497684	5.510
				7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	4.032	LTR	0.007	MLTR	0.00014	MLTR	0.0072	0.0791	3.9528	2.000%	2.000%	4.031865671	4.032
				8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	6.411	LTR	0.012	MLTR	0.00023	MLTR	0.0114	0.1257	6.2852	2.000%	2.000%	6.410879849	6.411
				9	123393 / 2019 N F ACID	8.649	LTR	0.016	MLTR	0.00031	MLTR	0.0154	0.1696	8.4793	2.000%	2.000%	8.648930115	8.649
				10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.560	LTR	0.001	MLTR	0.00002	MLTR	0.0010	0.0110	0.5494	2.000%	2.000%	0.560381182	0.560
				11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	1.398	LTR	0.003	MLTR	0.00005	MLTR	0.0025	0.0274	1.3703	2.000%	2.000%	1.397726669	1.398
				12	GALDEN SV 70	0.585	KGS.	0.001	GRAMS	0.00002	GRAMS	0.0010	0.0115	0.5732	2.000%	2.000%	0.58470242	0.585
				13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.332	LTR	0.001	MLTR	0.00001	MLTR	0.0006	0.0065	0.3255	2.000%	2.000%	0.332059354	0.332
				14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	1.230	LTR	0.002	MLTR	0.00004	MLTR	0.0022	0.0241	1.2058	2.000%	2.000%	1.22995976	1.230
16	Connector P/N D09524A4GV00LF	329805	NOS.	1	Phosphorous Bronze Strip-SMDS 058X205 AS5	718.846	KGS.	2.180	GRAMS	1.33271	GRAMS	0.8469	439.5338	279.3119	157.363%	64.519%	459.5207138	459.521
				*2	Cold rolled Steel strip- EDDCR STEELSTRIP0.4X50MM	1999.634	KGS.	6.063	GRAMS	4.55068	GRAMS	1.5124	1500.8369	498.7971	300.891%	264.78%	1819.533993	1819.534
				3	ARNITE ® TV4 261 SF TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	2741.942	KGS.	8.314	GRAMS	4.90563	GRAMS	3.4082	1617.9005	1124.0414	143.936%	143.936%	2741.941902	2741.942
				4	Gold Plating salt (GPC) 200019241	78.507	GRMS	0.000	*Calculation at the bottom as per FOB Value										
				5	135759 / NICKEL ANODE SQUARE	2.283	KGS.	0.007											
				6	123403 / 2026 N F TIN	3.295	LTR	0.010	MLTR	0.00020	MLTR	0.0098	0.0646	3.2307	2.000%	2.000%	3.295345599	3.295
				7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	2.411	LTR	0.00731	MLTR	0.00014	MLTR	0.0072	0.0473	2.3638	2.000%	2.000%	2.411105414	2.411
				8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	3.834	LTR	0.01162	MLTR	0.00023	MLTR	0.0114	0.0752	3.7586	2.000%	2.000%	3.833785242	3.834
				9	123393 / 2019 N F ACID	5.172	LTR	0.016	MLTR	0.00031	MLTR	0.0154	0.1014	5.0708	2.000%	2.000%	5.172166913	5.172
				10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	0.335	LTR	0.001	MLTR	0.00002	MLTR	0.0010	0.0066	0.3285	2.000%	2.000%	0.335114861	0.335
				11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	0.836	LTR	0.003	MLTR	0.00005	MLTR	0.0025	0.0164	0.8195	2.000%	2.000%	0.835857792	0.836
				12	GALDEN SV 70	0.350	KGS.	0.001	GRAMS	0.00002	GRAMS	0.0010	0.0069	0.3428	2.000%	2.000%	0.349659261	0.350
				13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	0.199	LTR	0.001	MLTR	0.00001	MLTR	0.0006	0.0039	0.1947	2.000%	2.000%	0.198575591	0.199
				14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	0.736	LTR	0.002	MLTR	0.00004	MLTR	0.0022	0.0144	0.7211	2.000%	2.000%	0.735531111	0.736

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FOB Value	₹ 246,593,719.69
Gold Potassium Cyanide (GPC) allowed for AA No. 1010059735(Maximum)(10 % of FOB)	₹ 24,659,371.97
Palladium Tetrammine Sulphate allowed for AA No. 1010059735(Maximum)(7% of FOB)	₹ 17,261,560.38
CIF Value for GPC(RS.)	₹ 18,605,632.470
CIF Value for PTS(Rs.)	₹ 42,930,563.260

Note*	
Item	Maximum Wastage allowed as % of wastage claimed as per study group
Phosphorous bronze strip	41%
Brass Strip	40%
Special Brass	48%
Beryllium copper strip	88%
Cold rolled steel	88%(as per the details given by the party)
Cu Ni Alloy Strip	34 %(based on details given by the party)

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

4
29/4/2020

संख्या
No. W-41/4/2020-IPHW-MeitY

दिनांक
Date 18.03.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 1010059489 dated 24.05.2016 issued in favour of M/s. FCI OEN Connectors Ltd., Cochin

This refer to DGFT I. D. No. 01/81/50/142/AM-18/DES-2/04 dated 06.05.2019 seeking comments of this Ministry on the above mentioned application of M/s. FCI OEN Connectors Limited, Cochin for export of " Connector P/N ".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above

Sushil

(Sushil Kumar Jangid)
Scientist-B
Tel: 011-24301784
ftp-iphw@meity.gov.in

Shri Amit Kumar, Asst. Director, O/o DGFT, Udyog Bhavan, New Delhi
MeitY No. W-41/4/2020 -IPHW - MeitY dated 18.03.2020

Digital India
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एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

Lic. No. 1010059489

	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM applied DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
1	**Connector P/N HM2P95PDF1J1N9LF**										
*1	Special Brass (S30) Strip- C44750 SPLBRS 0.45X28.0	GRAM	3.1862	494.12%	237.18%	10.7432	161280	KGS.	1732.67	3053.03	1732.67
*2	Special Brass (S30) Strip- C44750 SPLBRS 0.45X32.5	GRAM	2.3692	484.58%	232.60%	7.8800	161280	KGS.	1270.89	2233.74	1270.89
3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	5.6320	22.12%	22.12%	6.8778	161280	KGS.	1109.26	1109.26	1109.26
4	Gold Plating salt (GPC) 200019241	GRAM	0.0051	21.21%	*Calculation at the bottom, Based on FOB Value						
5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0245	31.31%							
6	135759 / NICKEL ANODE SQUARE	GRAM	0.1840	2.00%	2.00%	0.1876	161280	KGS.	30.26	30.26	30.26
7	123403 / 2026 N F TIN	MLTR	0.2656	2.00%	2.00%	0.2709	161280	LTR	43.69	43.69	43.69
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1943	2.00%	2.00%	0.1982	161280	LTR	31.97	31.97	31.97
9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.3090	2.00%	2.00%	0.3152	161280	LTR	50.83	50.83	50.83
10	123393 / 2019 N F ACID	MLTR	0.4168	2.00%	2.00%	0.4252	161280	LTR	68.57	68.57	68.57
11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0270	2.00%	2.00%	0.0275	161280	LTR	4.44	4.44	4.44
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0674	2.00%	2.00%	0.0687	161280	LTR	11.08	11.08	11.08
13	GALDEN SV 70	GRAM	0.0282	2.00%	2.00%	0.0287	161280	KGS.	4.64	4.64	4.64
14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0160	2.00%	2.00%	0.0163	161280	LTR	2.63	2.63	2.63
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0593	2.00%	2.00%	0.0605	161280	LTR	9.75	9.75	9.75
2	**Connector P/N HM2P09PDE1U0N9LF**										
*1	Special Brass (S30) Strip- C44750 SPLBRS 0.45X28.0	GRAM	0.9346	491.13%	235.74%	3.1380	518314	KGS.	1626.45	2863.63	1626.45
*2	Special Brass (S30) Strip- C44750 SPLBRS 0.45X32.5	GRAM	0.2630	516.10%	247.73%	0.9145	518314	KGS.	474.01	839.85	474.01
3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	2.3475	58.88%	58.88%	3.7297	518314	KGS.	1933.16	1933.16	1933.16
4	Gold Plating salt (GPC) 200019241	GRAM	0.0011	20.60%	*Calculation at the bottom, Based on FOB Value						
5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0051	30.65%							
6	135759 / NICKEL ANODE SQUARE	GRAM	0.0415	2.00%	2.00%	0.0423	518314	KGS.	21.92	21.92	21.92
7	123403 / 2026 N F TIN	MLTR	0.0599	2.00%	2.00%	0.0611	518314	LTR	31.65	31.65	31.65

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8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0438	2.00%	2.00%	0.0447	518314	LTR	23.16	23.16	23.16
9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0696	2.00%	2.00%	0.0710	518314	LTR	36.82	36.82	36.82
10	123393 / 2019 N F ACID	MLTR	0.0940	2.00%	2.00%	0.0958	518314	LTR	49.67	49.67	49.67
11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0061	2.00%	2.00%	0.0062	518314	LTR	3.22	3.22	3.22
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0152	2.00%	2.00%	0.0155	518314	LTR	8.03	8.03	8.03
13	GALDEN SV 70	GRAM	0.0064	2.00%	2.00%	0.0065	518314	KGS.	3.36	3.36	3.36
14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0036	2.00%	2.00%	0.0037	518314	LTR	1.91	1.91	1.91
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0134	2.00%	2.00%	0.0136	518314	LTR	7.06	7.06	7.06
3	**Connector P/N HM2P07PD5111N9LF**										
*1	Special Brass (S30) Strip- C44750 SPLBRS 0.45X28.0	GRAM	2.3366	497.13%	238.62%	7.9122	251597	KGS.	1990.68	3510.39	1990.68
*2	Special Brass (S30) Strip- C44750 SPLBRS 0.45X32.5	GRAM	1.1738	452.10%	217.01%	3.7210	251597	KGS.	936.18	1630.45	936.18
3	ARNITE TV4 261 SF F6.04.84- T I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	251597	KGS.	1170.82	1170.82	1170.82
4	Gold Plating salt (GPC) 200019241	GRAM	0.0030	21.83%	*Calculation at the bottom, Based on FOB Value						
5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0137	31.98%							
6	135759 / NICKEL ANODE SQUARE	MLTR	0.1161	2.00%	2.00%	0.1184	251597	KGS.	29.80	29.80	29.80
7	123403 / 2026 N F TIN	MLTR	0.1676	2.00%	2.00%	0.1710	251597	LTR	43.02	43.02	43.02
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1226	2.00%	2.00%	0.1251	251597	LTR	31.47	31.47	31.47
9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1950	2.00%	2.00%	0.1989	251597	LTR	50.04	50.04	50.04
10	123393 / 2019 N F ACID	MLTR	0.2631	2.00%	2.00%	0.2683	251597	LTR	67.51	67.51	67.51
11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0170	2.00%	2.00%	0.0174	251597	LTR	4.37	4.37	4.37
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0425	2.00%	2.00%	0.0434	251597	LTR	10.91	10.91	10.91
13	GALDEN SV 70	GRAM	0.0178	2.00%	2.00%	0.0181	251597	KGS.	4.56	4.56	4.56
14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0101	2.00%	2.00%	0.0103	251597	LTR	2.59	2.59	2.59
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0374	2.00%	2.00%	0.0382	251597	LTR	9.60	9.60	9.60
4	**Connector P/N HM2P65PDM3P5N9LLF**										

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*1	Special Brass (S30) Strip- C44750 SPLBRS 0.45X28.0	GRAM	2.6552	494.05%	237.15%	8.9519	294235	KGS.	2633.96	4641.07	2633.96
*2	Special Brass (S30) Strip- C44750 SPLBRS 0.45X32.5	GRAM	0.5869	454.92%	218.36%	1.8684	294235	KGS.	549.75	958.24	549.75
3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.4170	3.65%	3.65%	4.5781	294235	KGS.	1347.04	1347.04	1347.04
4	Gold Plating salt (GPC) 200019241	GRAM	0.0032	22.45%	*Calculation at the bottom, Based on FOB Value						
5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0092	32.65%							
6	135759 / NICKEL ANODE SQUARE	GRAM	0.1108	2.00%	2.00%	0.1130	294235	KGS.	33.26	33.26	33.26
7	123403 / 2026 N F TIN	MLTR	0.1600	2.00%	2.00%	0.1632	294235	LTR	48.02	48.02	48.02
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1171	2.00%	2.00%	0.1194	294235	LTR	35.13	35.13	35.13
9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1861	2.00%	2.00%	0.1899	294235	LTR	55.86	55.86	55.86
10	123393 / 2019 N F ACID	MLTR	0.2511	2.00%	2.00%	0.2561	294235	LTR	75.37	75.37	75.37
11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0163	2.00%	2.00%	0.0166	294235	LTR	4.88	4.88	4.88
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0406	2.00%	2.00%	0.0414	294235	LTR	12.18	12.18	12.18
13	GALDEN SV 70	GRAM	0.0170	2.00%	2.00%	0.0173	294235	KGS.	5.10	5.10	5.10
14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0096	2.00%	2.00%	0.0098	294235	LTR	2.89	2.89	2.89
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0357	2.00%	2.00%	0.0364	294235	LTR	10.72	10.72	10.72
5	**Connector P/N HM2P07PK5114GFLF**										
*1	Special Brass (S30) Strip- C44750 SPLBRS 0.45X28.0	GRAM	4.2108	571.95%	274.54%	15.7708	50400	KGS.	794.85	1426.03	794.85
*2	Special Brass (S30) Strip- C44750 SPLBRS 0.45X30.0	GRAM	1.8612	551.52%	264.73%	6.7884	50400	KGS.	342.13	611.16	342.13
3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	50400	KGS.	234.54	234.54	234.54
4	Gold Plating salt (GPC) 200019241	GRAM	0.0071	24.35%	*Calculation at the bottom, Based on FOB Value						
5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0582	34.72%							
6	135759 / NICKEL ANODE SQUARE	GRAM	0.1161	2.00%	2.00%	0.1184	50400	KGS.	5.97	5.97	5.97
7	123403 / 2026 N F TIN	MLTR	0.1676	2.00%	2.00%	0.1710	50400	LTR	8.62	8.62	8.62
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1226	2.00%	2.00%	0.1251	50400	LTR	6.30	6.30	6.30
9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1950	2.00%	2.00%	0.1989	50400	LTR	10.02	10.02	10.02
10	123393 / 2019 N F ACID	MLTR	0.2631	2.00%	2.00%	0.2683	50400	LTR	13.52	13.52	13.52

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11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0170	2.00%	2.00%	0.0174	50400	LTR	0.88	0.88	0.88
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0425	2.00%	2.00%	0.0434	50400	LTR	2.19	2.19	2.19
13	GALDEN SV 70	GRAM	0.0178	2.00%	2.00%	0.0181	50400	KGS.	0.91	0.91	0.91
14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0101	2.00%	2.00%	0.0103	50400	LTR	0.52	0.52	0.52
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0374	2.00%	2.00%	0.0382	50400	LTR	1.92	1.92	1.92
6	**Connector P/N HM2R03PA5108N9LF**										
*1	Phosphorous Bronze Strip (C5210 0.30*13.9mm)	GRAM	0.4237	426.28%	174.77%	1.1643	127613	KGS	148.58	284.57	148.58
*2	Phosphorous Bronze Strip (C5210 0.30*14.9mm)	GRAM	0.4356	435.46%	178.54%	1.2133	127613	KGS	154.83	297.65	154.83
*3	Phosphorous Bronze Strip (C5210 0.30*17.9mm)	GRAM	0.6516	324.30%	132.96%	1.5181	127613	KGS	193.73	352.84	193.73
*4	Phosphorous Bronze Strip (C5210 0.30*20.9mm)	GRAM	0.7795	319.23%	130.89%	1.7997	127613	KGS	229.66	417.01	229.66
*5	Phosphorous Bronze Strip (C5210 0.296*22.9mm)	GRAM	0.8875	304.13%	124.69%	1.9941	127613	KGS	254.47	457.69	254.47
*6	Phosphorous Bronze Strip (C5210 0.30*36.9mm)	GRAM	1.5294	83.27%	34.14%	2.0516	127613	KGS	261.81	357.70	261.81
7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	GRAM	3.8000	4.93%	4.93%	3.9873	127613	KGS	508.83	508.83	508.83
8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061)	GRAM	0.2175	183.00%	183.00%	0.6155	127613	KGS	78.55	78.55	78.55
9	Gold Plating salt (GPC) 200019241	GRAM	0.0005	29.89%							
10	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0018	40.66%							
11	135759 / NICKEL ANODE SQUARE	GRAM	0.0505	2.00%	2.00%	0.0515	127613	KGS	6.58	6.58	6.58
12	123403 / 2026 N F TIN	MLTR	0.0729	2.00%	2.00%	0.0744	127613	LTR	9.49	9.49	9.49
13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0534	2.00%	2.00%	0.0544	127613	LTR	6.95	6.95	6.95
14	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0848	2.00%	2.00%	0.0865	127613	LTR	11.04	11.04	11.04
15	123393 / 2019 N F ACID	MLTR	0.1145	2.00%	2.00%	0.1167	127613	LTR	14.90	14.90	14.90
16	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0074	2.00%	2.00%	0.0076	127613	LTR	0.97	0.97	0.97
17	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0185	2.00%	2.00%	0.0189	127613	LTR	2.41	2.41	2.41
18	GALDEN SV 70	GRAM	0.0077	2.00%	2.00%	0.0079	127613	KGS	1.01	1.01	1.01
19	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0044	2.00%	2.00%	0.0045	127613	LTR	0.57	0.57	0.57

*Calculation at the bottom, Based on FOB Value

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20	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0163	2.00%	2.00%	0.0166	127613	LTR	2.12	2.12	2.12
7	**Connector P/N HM2R10PA5100N9LF**										
*1	Phosphorous Bronze Strip (C5210 0.30*13.9mm)	GRAM	0.8474	407.58%	167.11%	2.2636	263088	KGS	595.52	1131.65	595.52
*2	Phosphorous Bronze Strip (C5210 0.30*14.9mm)	GRAM	0.8712	416.43%	170.74%	2.3587	263088	KGS	620.54	1183.68	620.54
*3	Phosphorous Bronze Strip (C5210 0.30*17.9mm)	GRAM	1.3033	309.22%	126.78%	2.9556	263088	KGS	777.58	1403.12	777.58
*4	Phosphorous Bronze Strip (C5210 0.30*20.9mm)	GRAM	1.5589	304.34%	124.78%	3.5041	263088	KGS	921.89	1658.31	921.89
*5	Phosphorous Bronze Strip (C5210 0.296*22.9mm)	GRAM	1.7750	289.77%	118.80%	3.8837	263088	KGS	1021.75	1820.09	1021.75
6	VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	GRAM	7.1453	1.20%	1.20%	7.2309	263088	KGS	1902.36	1902.36	1902.36
7	VECTRA (VE) A950 VF3001 NATURAL A1-20001061)	GRAM	0.4350	172.94%	172.94%	1.1873	263088	KGS	312.37	312.37	312.37
8	Gold Plating salt (GPC) 200019241	GRAM	0.0010	25.60%	*Calculation at the bottom, Based on FOB Value						
9	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0032	36.07%							
10	135759 / NICKEL ANODE SQUARE	GRAM	0.0829	2.00%	2.00%	0.0846	263088	KGS	22.25	22.25	22.25
11	123403 / 2026 N F TIN	MLTR	0.1197	2.00%	2.00%	0.1221	263088	LTR	32.13	32.13	32.13
12	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0876	2.00%	2.00%	0.0894	263088	LTR	23.51	23.51	23.51
13	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1393	2.00%	2.00%	0.1421	263088	LTR	37.38	37.38	37.38
14	123393 / 2019 N F ACID	MLTR	0.1879	2.00%	2.00%	0.1917	263088	LTR	50.43	50.43	50.43
15	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0122	2.00%	2.00%	0.0124	263088	LTR	3.27	3.27	3.27
16	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0304	2.00%	2.00%	0.0310	263088	LTR	8.15	8.15	8.15
17	GALDEN SV 70	GRAM	0.0127	2.00%	2.00%	0.0130	263088	KGS	3.41	3.41	3.41
18	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0072	2.00%	2.00%	0.0074	263088	LTR	1.94	1.94	1.94
19	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0267	2.00%	2.00%	0.0273	263088	LTR	7.17	7.17	7.17
8	**Connector P/N HM2R10PA5101N9LF**										
*1	Phosphorous Bronze Strip (C5210 0.30*13.9mm)	GRAM	0.8474	426.28%	174.77%	2.3285	138499	KGS	322.50	617.69	322.50
*2	Phosphorous Bronze Strip (C5210 0.30*14.9mm)	GRAM	0.8712	435.46%	178.54%	2.4266	138499	KGS	336.09	646.09	336.09
*3	Phosphorous Bronze Strip (C5210 0.30*17.9mm)	GRAM	2.1049	286.30%	117.38%	4.5756	138499	KGS	633.72	1126.15	633.72
*4	Phosphorous Bronze Strip (C5210 0.30*20.9mm)	GRAM	1.5589	319.23%	130.89%	3.5993	138499	KGS	498.50	905.16	498.50

*5	Phosphorous Bronze Strip (C5210 0.296*22.9mm)	GRAM	1.7750	304.13%	124.69%	3.9882	138499	KGS	552.36	993.46	552.36
*6	Phosphorous Bronze Strip (C5210 0.30*36.9mm)	GRAM	4.1210	46.27%	18.97%	4.9028	138499	KGS	679.03	834.84	679.03
7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	GRAM	7.1453	4.93%	4.93%	7.4973	138499	KGS	1038.37	1038.37	1038.37
8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061)	GRAM	0.4350	183.00%	183.00%	1.2310	138499	KGS	170.50	170.50	170.50
9	Gold Plating salt (GPC) 200019241	GRAM	0.0012	29.58%	*Calculation at the bottom, Based on FOB Value						
10	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0041	40.13%							
11	135759 / NICKEL ANODE SQUARE	GRAM	0.1206	2.00%	2.00%	0.1230	138499	KGS	17.04	17.04	17.04
12	123403 / 2026 N F TIN	MLTR	0.1741	2.00%	2.00%	0.1776	138499	LTR	24.60	24.60	24.60
13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1274	2.00%	2.00%	0.1300	138499	LTR	18.00	18.00	18.00
14	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.2026	2.00%	2.00%	0.2067	138499	LTR	28.62	28.62	28.62
15	123393 / 2019 N F ACID	MLTR	0.2733	2.00%	2.00%	0.2788	138499	LTR	38.61	38.61	38.61
16	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0177	2.00%	2.00%	0.0181	138499	LTR	2.50	2.50	2.50
17	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0442	2.00%	2.00%	0.0451	138499	LTR	6.24	6.24	6.24
18	GALDEN SV 70	GRAM	0.0185	2.00%	2.00%	0.0188	138499	KGS	2.61	2.61	2.61
19	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0105	2.00%	2.00%	0.0107	138499	LTR	1.48	1.48	1.48
20	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0389	2.00%	2.00%	0.0396	138499	LTR	5.49	5.49	5.49
9	**Connector P/N HM2R10PA5108N9LF**										
*1	Phosphorous Bronze Strip (C5210 0.30*13.9mm)	GRAM	0.8474	406.29%	166.58%	2.2591	338368	KGS	764.41	1451.77	764.41
*2	Phosphorous Bronze Strip (C5210 0.30*14.9mm)	GRAM	0.8712	415.13%	170.20%	2.3540	338368	KGS	796.52	1518.52	796.52
*3	Phosphorous Bronze Strip (C5210 0.30*17.9mm)	GRAM	1.3033	308.18%	126.36%	2.9500	338368	KGS	998.20	1800.05	998.20
*4	Phosphorous Bronze Strip (C5210 0.30*20.9mm)	GRAM	1.5589	303.31%	124.36%	3.4976	338368	KGS	1183.46	2127.42	1183.46
*5	Phosphorous Bronze Strip (C5210 0.296*22.9mm)	GRAM	1.7750	288.78%	118.40%	3.8765	338368	KGS	1311.68	2334.97	1311.68
*6	Phosphorous Bronze Strip (C5210 0.30*36.9mm)	GRAM	3.3137	81.84%	33.55%	4.4256	338368	KGS	1497.47	2038.85	1497.47
7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	GRAM	7.1453	1.20%	1.20%	7.2309	338368	KGS	2446.70	2446.70	2446.70
8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061)	GRAM	0.4350	172.94%	172.94%	1.1873	338368	KGS	401.75	401.75	401.75
9	Gold Plating salt (GPC) 200019241	GRAM	0.0011	25.29%							

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10	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0035	35.73%	*Calculation at the bottom, Based on FOB Value							
11	135759 / NICKEL ANODE SQUARE	GRAM	0.1025	2.00%	2.00%	0.1046	338368	KGS	35.39	35.39	35.39	
12	123403 / 2026 N F TIN	MLTR	0.1480	2.00%	2.00%	0.1510	338368	LTR	51.09	51.09	51.09	
13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1083	2.00%	2.00%	0.1105	338368	LTR	37.38	37.38	37.38	
14	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1722	2.00%	2.00%	0.1757	338368	LTR	59.44	59.44	59.44	
15	123393 / 2019 N F ACID	MLTR	0.2323	2.00%	2.00%	0.2370	338368	LTR	80.19	80.19	80.19	
16	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0151	2.00%	2.00%	0.0154	338368	LTR	5.20	5.20	5.20	
17	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0375	2.00%	2.00%	0.0383	338368	LTR	12.96	12.96	12.96	
18	GALDEN SV 70	GRAM	0.0157	2.00%	2.00%	0.0160	338368	KGS	5.42	5.42	5.42	
19	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0089	2.00%	2.00%	0.0091	338368	LTR	3.08	3.08	3.08	
20	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0330	2.00%	2.00%	0.0337	338368	LTR	11.40	11.40	11.40	
10	**Connector P/N HM2R30PA5100N9LF**											
*1	Phosphorous Bronze Strip (C5210 0.30*13.9mm)	GRAM	0.4237	408.87%	167.64%	1.1340	656813	KGS	744.84	1416.20	744.84	
*2	Phosphorous Bronze Strip (C5210 0.30*14.9mm)	GRAM	0.4356	417.75%	171.28%	1.1817	656813	KGS	776.14	1481.32	776.14	
*3	Phosphorous Bronze Strip (C5210 0.30*17.9mm)	GRAM	0.6516	310.26%	127.21%	1.4806	656813	KGS	972.46	1755.94	972.46	
*4	Phosphorous Bronze Strip (C5210 0.30*20.9mm)	GRAM	0.7795	305.36%	125.20%	1.7553	656813	KGS	1152.93	2075.30	1152.93	
5	Phosphorous Bronze Strip (C5210 0.296*22.9mm)	GRAM	0.8875	290.76%	119.21%	1.9454	656813	KGS	1277.80	2277.76	1277.80	
6	VECTRA (VE) E130i VF2201 NATURAL A1-27000408)	GRAM	3.6410	1.08%	1.08%	3.6803	656813	KGS	2417.24	2417.24	2417.24	
7	VECTRA (VE) A950 VF3001 NATURAL A1-20001061)	GRAM	0.2175	173.64%	173.64%	0.5952	656813	KGS	390.91	390.91	390.91	
8	Gold Plating salt (GPC) 200019241	GRAM	0.0005	25.92%	*Calculation at the bottom, Based on FOB Value							
9	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0016	36.41%								
10	135759 / NICKEL ANODE SQUARE	GRAM	0.0415	2.00%	2.00%	0.0423	656813	KGS	27.78	27.78	27.78	
11	123403 / 2026 N F TIN	MLTR	0.0599	2.00%	2.00%	0.0611	656813	LTR	40.11	40.11	40.11	
12	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0438	2.00%	2.00%	0.0447	656813	LTR	29.34	29.34	29.34	
13	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0696	2.00%	2.00%	0.0710	656813	LTR	46.66	46.66	46.66	
14	123393 / 2019 N F ACID	MLTR	0.0940	2.00%	2.00%	0.0958	656813	LTR	62.95	62.95	62.95	
15	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0061	2.00%	2.00%	0.0062	656813	LTR	4.08	4.08	4.08	

16	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0152	2.00%	2.00%	0.0155	656813	LTR	10.17	10.17	10.17
17	GALDEN SV 70	GRAM	0.0064	2.00%	2.00%	0.0065	656813	KGS	4.26	4.26	4.26
18	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0036	2.00%	2.00%	0.0037	656813	LTR	2.42	2.42	2.42
19	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0134	2.00%	2.00%	0.0136	656813	LTR	8.95	8.95	8.95

***Reommendations of Study Group**

FOB Value ₹ 93,649,888.390

Gold Potassium Cyanide (GPC) allowed for AA No. 1010059489(Maximum)(10% of FOB) ₹ 9,364,988.839

Palladium Tetrammine Sulphate allowed for AA No. 1010059489(Maximum)(7% of FOB) ₹ 6,555,492.187

CIF Value for GPC(RS.) ₹ 10,642,782.240

CIF Value for PTS(Rs.) ₹ 17,808,952.060

***Note**

Item	Maximum Wastage allowed as % of wastage claimed as per study group
Phosphorous bronze strip	41%
Brass Strip	40%
Special Brass	48%
Beryllium copper strip	88%

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29/4/2020

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No.W-41/5/2020-IPHW-MeitY

दिनांक
Date 18.03.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 1010059496 dated 31.05.2016 issued in favour of M/s. FCI OEN Connectors Ltd., Cochin

This refer to DGFT I. D. No. 01/81/50/153/AM-17/DES-2/13 dated 27.06.2016 seeking comments of this Ministry on the above mentioned application of M/s. FCI OEN Connectors Limited, Cochin for export of " Connector P/N ".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above

Sushil

(Sushil Kumar Jangid)
Scientist-B
Tel: 011-24301784
ftp-iphw@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY No. W-41/5/2020 -IPHW - MeitY dated 18.03.2020

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एक कदम स्वच्छता की ओर

ELECTRONICS INDIA
Billion Needs Million Chips

Lic. No. 1010059496											
	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
1	**Connector P/N HM2R30PA5108N9LF**										
*1	Phosphorous Bronze Strip- C5210 0.30*13.9mm	GRAM	0.4237	410.17%	168.17%	1.1363	215611	KGS	244.99	466.08	244.99
*2	Phosphorous Bronze Strip- C5210 0.30*14.9mm	GRAM	0.4356	419.07%	171.82%	1.1840	215611	KGS	255.29	487.51	255.29
*3	Phosphorous Bronze Strip- C5210 0.30*17.9mm	GRAM	0.6516	311.31%	127.64%	1.4834	215611	KGS	319.83	577.89	319.83
*4	Phosphorous Bronze Strip - C5210 0.30*20.9mm	GRAM	0.7795	306.40%	125.62%	1.7586	215611	KGS	379.18	682.99	379.18
*5	Phosphorous Bronze Strip- C5210 0.296*22.9mm	GRAM	0.8875	291.75%	119.62%	1.9491	215611	KGS	420.24	749.62	420.24
*6	Phosphorous Bronze Strip- C5210 0.30*36.9mm	GRAM	1.5294	77.66%	31.84%	2.0164	215611	KGS	434.75	585.85	434.75
7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM	3.6410	1.34%	1.34%	3.6897	215611	KGS	795.53	795.53	795.53
8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM	0.2175	174.34%	174.34%	0.5967	215611	KGS	128.65	128.65	128.65
9	Gold Plating salt (GPC) 200019241	GRAM	0.0005	25.91%	*Calculation at the bottom, Based on FOB Value						
10	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0018	36.36%							
11	135759 / NICKEL ANODE SQUARE	GRAM	0.0505	2.00%	2.00%	0.0515	215611	KGS	11.11	11.11	11.11
12	123403 / 2026 N F TIN	MLTR	0.0729	2.00%	2.00%	0.0744	215611	LTR	16.04	16.04	16.04
13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0534	2.00%	2.00%	0.0544	215611	LTR	11.73	11.73	11.73
14	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0848	2.00%	2.00%	0.0865	215611	LTR	18.66	18.66	18.66
15	123393 / 2019 N F ACID	MLTR	0.1145	2.00%	2.00%	0.1167	215611	LTR	25.17	25.17	25.17
16	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0074	2.00%	2.00%	0.0076	215611	LTR	1.63	1.63	1.63
17	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0185	2.00%	2.00%	0.0189	215611	LTR	4.07	4.07	4.07
18	GALDEN SV 70	GRAM	0.0077	2.00%	2.00%	0.0079	215611	KGS	1.70	1.70	1.70
19	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0044	2.00%	2.00%	0.0045	215611	LTR	0.97	0.97	0.97
20	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0163	2.00%	2.00%	0.0166	215611	LTR	3.58	3.58	3.58
2	**Connector P/N HM2R65PA5100N9LF**										
*1	Phosphorous Bronze Strip- C5210 0.30*13.9mm	GRAM	0.9630	407.58%	167.11%	2.5722	338083	KGS	869.63	1652.54	869.63
*2	Phosphorous Bronze Strip- C5210 0.30*14.9mm	GRAM	0.9900	416.43%	170.74%	2.6803	338083	KGS	906.17	1728.52	906.17
*3	Phosphorous Bronze Strip- C5210 0.30*17.9mm	GRAM	1.4810	309.22%	126.78%	3.3586	338083	KGS	1135.49	2048.97	1135.49
*4	Phosphorous Bronze Strip - C5210 0.30*20.9mm	GRAM	1.7715	304.34%	124.78%	3.9819	338083	KGS	1346.22	2421.62	1346.22
*5	Phosphorous Bronze Strip- C5210 0.296*22.9mm	GRAM	2.0170	289.77%	118.80%	4.4133	338083	KGS	1492.05	2657.86	1492.05
6	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM	7.2718	1.08%	1.08%	7.3502	338083	KGS	2484.96	2484.96	2484.96
7	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM	0.5000	159.30%	159.30%	1.2965	338083	KGS	438.33	438.33	438.33

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	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
8	Gold Plating salt (GPC) 200019241	GRAM	0.0011	25.60%	*Calculation at the bottom, Based on FOB Value						
9	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0036	36.07%							
10	135759 / NICKEL ANODE SQUARE	GRAM	0.0942	2.00%	2.00%	0.0961	338083	KGS	32.50	32.50	32.50
11	123403 / 2026 N F TIN	MLTR	0.1361	2.00%	2.00%	0.1388	338083	LTR	46.92	46.92	46.92
12	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0995	2.00%	2.00%	0.1015	338083	LTR	34.33	34.33	34.33
13	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1583	2.00%	2.00%	0.1615	338083	LTR	54.58	54.58	54.58
14	123393 / 2019 N F ACID	MLTR	0.2135	2.00%	2.00%	0.2178	338083	LTR	73.64	73.64	73.64
15	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0138	2.00%	2.00%	0.0141	338083	LTR	4.77	4.77	4.77
16	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0345	2.00%	2.00%	0.0352	338083	LTR	11.90	11.90	11.90
17	GALDEN SV 70	GRAM	0.0144	2.00%	2.00%	0.0147	338083	KGS	4.98	4.98	4.98
18	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0082	2.00%	2.00%	0.0084	338083	LTR	2.83	2.83	2.83
19	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0304	2.00%	2.00%	0.0310	338083	LTR	10.47	10.47	10.47
3	**Connector P/N HM2R65PA5108N9LF**										
*1	Phosphorous Bronze Strip- C5210 0.30*13.9mm	GRAM	0.9630	406.29%	166.58%	2.5672	376598	KGS	966.79	1836.14	966.79
*2	Phosphorous Bronze Strip- C5210 0.30*14.9mm	GRAM	0.9900	415.13%	170.20%	2.6750	376598	KGS	1007.40	1920.56	1007.40
*3	Phosphorous Bronze Strip- C5210 0.30*17.9mm	GRAM	1.4810	308.18%	126.36%	3.3523	376598	KGS	1262.48	2276.62	1262.48
*4	Phosphorous Bronze Strip - C5210 0.30*20.9mm	GRAM	1.7715	303.31%	124.36%	3.9745	376598	KGS	1496.79	2690.67	1496.79
*5	Phosphorous Bronze Strip- C5210 0.296*22.9mm	GRAM	2.0170	288.78%	118.40%	4.4051	376598	KGS	1658.96	2953.16	1658.96
*6	Phosphorous Bronze Strip- C5210 0.30*36.9mm	GRAM	3.3137	81.84%	33.55%	4.4256	376598	KGS	1666.65	2269.20	1666.65
7	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM	7.2718	0.82%	0.82%	7.3315	376598	KGS	2761.04	2761.04	2761.04
8	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM	0.5000	158.65%	158.65%	1.2932	376598	KGS	487.03	487.03	487.03
9	Gold Plating salt (GPC) 200019241	GRAM	0.0012	25.29%	*Calculation at the bottom, Based on FOB Value						
10	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0040	35.73%							
11	135759 / NICKEL ANODE SQUARE	GRAM	0.1138	2.00%	2.00%	0.1161	376598	KGS	43.73	43.73	43.73
12	123403 / 2026 N F TIN	MLTR	0.1644	2.00%	2.00%	0.1676	376598	LTR	63.13	63.13	63.13
13	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1203	2.00%	2.00%	0.1227	376598	LTR	46.19	46.19	46.19
14	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1912	2.00%	2.00%	0.1950	376598	LTR	73.45	73.45	73.45
15	123393 / 2019 N F ACID	MLTR	0.2580	2.00%	2.00%	0.2631	376598	LTR	99.09	99.09	99.09
16	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0167	2.00%	2.00%	0.0170	376598	LTR	6.42	6.42	6.42
17	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0417	2.00%	2.00%	0.0425	376598	LTR	16.01	16.01	16.01

100092[illegible]20/IPHW

	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
18	GALDEN SV 70	GRAM	0.0174	2.00%	2.00%	0.0178	376598	KGS	6.70	6.70	6.70
19	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0099	2.00%	2.00%	0.0101	376598	LTR	3.80	3.80	3.80
20	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0367	2.00%	2.00%	0.0374	376598	LTR	14.09	14.09	14.09
4	**Connector P/N HM2R95PA8100N9LF**										
*1	Phosphorous Bronze Strip- C5210 0.30*13.9mm	GRAM	0.9630	406.29%	166.58%	2.5672	61236	KGS	157.20	298.56	157.20
*2	Phosphorous Bronze Strip- C5210 0.30*14.9mm	GRAM	1.0175	401.15%	164.47%	2.6910	61236	KGS	164.79	312.26	164.79
*3	Phosphorous Bronze Strip- C5210 0.30*17.9mm	GRAM	1.3800	344.04%	141.05%	3.3266	61236	KGS	203.71	375.24	203.71
*4	Phosphorous Bronze Strip - C5210 0.30*20.9mm	GRAM	1.5950	348.48%	142.88%	3.8739	61236	KGS	237.22	438.04	237.22
*5	Phosphorous Bronze Strip- C5210 0.296*22.9mm	GRAM	1.8025	334.89%	137.31%	4.2775	61236	KGS	261.93	480.03	261.93
*6	Phosphorous Bronze Strip- C5210 0.30*25.9mm	GRAM	4.2225	296.11%	121.40%	9.3488	61236	KGS	572.48	1024.21	572.48
*7	Phosphorous Bronze Strip- C5210 0.30*28.9mm	GRAM	2.4000	288.76%	118.39%	5.2414	61236	KGS	320.97	571.35	320.97
8	VECTRA (VE) E130i VF2201 NATURAL A1-27000408	GRAM	13.4955	9.50%	9.50%	14.7775	61236	KGS	904.92	904.92	904.92
9	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM	0.6600	55.94%	55.94%	1.0292	61236	KGS	63.03	63.03	63.03
10	Gold Plating salt (GPC) 200019241	GRAM	0.0018	25.12%	*Calculation at the bottom, Based on FOB Value						
11	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0050	54.91%							
12	135759 / NICKEL ANODE SQUARE	GRAM	0.1508	2.00%	2.00%	0.1538	61236	KGS	9.42	9.42	9.42
13	123403 / 2026 N F TIN	MLTR	0.2177	2.00%	2.00%	0.2220	61236	LTR	13.60	13.60	13.60
14	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1593	2.00%	2.00%	0.1625	61236	LTR	9.95	9.95	9.95
15	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.2533	2.00%	2.00%	0.2583	61236	LTR	15.82	15.82	15.82
16	123393 / 2019 N F ACID	MLTR	0.3417	2.00%	2.00%	0.3485	61236	LTR	21.34	21.34	21.34
17	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0221	2.00%	2.00%	0.0226	61236	LTR	1.38	1.38	1.38
18	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0552	2.00%	2.00%	0.0563	61236	LTR	3.45	3.45	3.45
19	GALDEN SV 70	GRAM	0.0231	2.00%	2.00%	0.0236	61236	KGS	1.44	1.44	1.44
20	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0131	2.00%	2.00%	0.0134	61236	LTR	0.82	0.82	0.82
21	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0486	2.00%	2.00%	0.0496	61236	LTR	3.03	3.03	3.03
5	**Connector P/N 10121492-20YO7LF**										
*1	Phosphorous Bronze Strip- STCS 023 X 213 B R550 G	GRAM	0.9800	408.98%	167.68%	2.6233	908544	KGS	2383.38	4531.86	2383.38
2	ARNITE * TV4 260 S TN.00.19- T.I. No 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	1.4860	13.40%	13.40%	1.6851	908544	KGS	1530.96	1530.96	1530.96
3	Gold Plating salt (GPC) 200019241	GRAM	0.0006	20.42%	*Calculation at the bottom, Based on FOB Value						

	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
4	135759 / NICKEL ANODE SQUARE	GRAM	0.0151	2.00%	2.00%	0.0154	908544	KGS	13.97	13.97	13.97
5	123403 / 2026 N F TIN	MLTR	0.0218	2.00%	2.00%	0.0222	908544	LTR	20.17	20.17	20.17
6	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0159	2.00%	2.00%	0.0162	908544	LTR	14.76	14.76	14.76
7	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0253	2.00%	2.00%	0.0258	908544	LTR	23.47	23.47	23.47
8	123393 / 2019 N F ACID	MLTR	0.0342	2.00%	2.00%	0.0349	908544	LTR	31.66	31.66	31.66
9	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0023	2.00%	2.00%	0.0023	908544	LTR	2.09	2.05	2.05
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0055	2.00%	2.00%	0.0056	908544	LTR	5.13	5.12	5.12
11	GALDEN SV 70	GRAM	0.0024	2.00%	2.00%	0.0024	908544	KGS	2.18	2.14	2.14
12	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0013	2.00%	2.00%	0.0014	908544	LTR	1.24	1.22	1.22
13	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0049	2.00%	2.00%	0.0050	908544	LTR	4.50	4.50	4.50
6	**Connector P/N 10122215-08PLF**										
1	ARNITE * TV4 261 SF TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	1.0510	38.28%	38.28%	1.4533	319410	KGS.	464.19	464.19	464.19
2	CONTACT PINS (86132C0169A)	NOS.	4.0000	0.00%	0.00%	4.0000	319410	NOS.	1277640.00	1277640.00	1277640.00
3	CONTACT PINS (86132C0220A)	NOS.	4.0000	0.00%	0.00%	4.0000	319410	NOS.	1277640.00	1277640.00	1277640.00
4	Gold Plating salt (GPC) 200019241	GRAM	0.0003	20.42%	*Calculation at the bottom, Based on FOB Value						
5	Palladium (II) Tetrammine Suiphate 400012275	GRAM	0.0013	30.46%							
6	135759 / NICKEL ANODE SQUARE	GRAM	0.0060	2.00%	2.00%	0.0062	319410	KGS.	1.97	1.97	1.97
7	123403 / 2026 N F TIN	MLTR	0.0087	2.00%	2.00%	0.0089	319410	LTR	2.84	2.84	2.84
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0064	2.00%	2.00%	0.0065	319410	LTR	2.08	2.08	2.08
9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0101	2.00%	2.00%	0.0103	319410	LTR	3.30	3.30	3.30
10	123393 / 2019 N F ACID	MLTR	0.0137	2.00%	2.00%	0.0139	319410	LTR	4.45	4.45	4.45
11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0009	2.00%	2.00%	0.0009	319410	LTR	0.29	0.29	0.29
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0022	2.00%	2.00%	0.0023	319410	LTR	0.72	0.72	0.72
13	GALDEN SV 70	GRAM	0.0009	2.00%	2.00%	0.0009	319410	KGS.	0.30	0.30	0.30
14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0005	2.00%	2.00%	0.0005	319410	LTR	0.17	0.17	0.17
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0019	2.00%	2.00%	0.0020	319410	LTR	0.63	0.63	0.63
7	**Connector P/N 861400042LO1738LF**										
1	ZYTEL * FR50 BK153J NYLON RESIN-D11088712	GRAM	0.0650	139.02%	139.02%	0.1553	684600	KGS.	106.30	106.30	106.30
2	CONTACT PINS (86142C1135ASLF)	NOS.	2.0000	0.00%	0.00%	2.0000	684600	NOS.	1369200.00	1369200.00	1369200.00
3	CONTACT PINS (86142C1183ASLF)	NOS.	2.0000	0.00%	0.00%	2.0000	684600	NOS.	1369200.00	1369200.00	1369200.00
8	**Connector P/N 861400102YO9323LF**										

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	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
1	ZYTEL ® FR50 BK153J NYLON RESIN-D11088712	GRAM	0.1933	139.02%	139.02%	0.4619	1100000	GRAM	508.12	508.12	508.12
2	CONTACT PINS (86142C0113A)	NOS.	10.0000	0.00%	0.00%	10.0000	1100000	NOS.	11000000.00	11000000.00	11000000.00
3	Gold Plating salt (GPC) 200019241	GRAM	0.0005	20.42%	*Calculation at the bottom, Based on FOB Value						
4	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0026	30.46%							
5	135759 / NICKEL ANODE SQUARE	GRAM	0.0075	2.00%	2.00%	0.0077	1100000	GRAM	8.46	8.46	8.46
6	123403 / 2026 N F TIN	MLTR	0.0109	2.00%	2.00%	0.0111	1100000	MLTR	12.21	12.21	12.21
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0080	2.00%	2.00%	0.0081	1100000	MLTR	8.94	8.94	8.94
8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0127	2.00%	2.00%	0.0129	1100000	MLTR	14.21	14.21	14.21
9	123393 / 2019 N F ACID	MLTR	0.0171	2.00%	2.00%	0.0174	1100000	MLTR	19.17	19.17	19.17
10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0011	2.00%	2.00%	0.0011	1100000	MLTR	1.24	1.24	1.24
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0028	2.00%	2.00%	0.0028	1100000	MLTR	3.10	3.10	3.10
12	GALDEN SV 70	GRAM	0.0012	2.00%	2.00%	0.0012	1100000	GRAM	1.30	1.30	1.30
13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0007	2.00%	2.00%	0.0007	1100000	MLTR	0.74	0.74	0.74
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0024	2.00%	2.00%	0.0025	1100000	MLTR	2.73	2.73	2.73
9	**Connector P/N 861400041LO1737LF**										
1	ZYTEL ® FR50 BK153J NYLON RESIN-D11088712	GRAM	0.1288	139.02%	139.02%	0.3078	749700	Kgs	230.73	230.73	230.73
2	CONTACT PINS (86142C1135ASLF)	NOS.	4.0000	0.00%	0.00%	4.0000	749700	Nos	2998800.00	2998800.00	2998800.00
10	**Cable Assembly P/N 0940-0127ELF**										
1	Resin- Anu 180 H BLACK	GRAM	11.0000	5.26%	5.26%	11.5789	314160	KGS.	3637.64	3637.64	3637.64
2	USB Cable P/N:1CUSB28/1P+26/2CBK-1CUSB28/1P+26/2CBK - USB CBL28/1P+26/2C+A+E	METER	2.0100	1.00%	1.00%	2.0301	314160	METER	637776.22	637776.22	637776.22
	FERRITE CORE P/N.1FCOREE411-0010(BRH14.2*28.5*6.5)	NOS.	1.0000	0.00%	0.00%	1.0000	314160	NOS.	314160.00	314160.00	314160.00
4	CONNECTOR: RJ4510P10C15IMR - XRJ4510P10C15IMR , 10P10C, W/R KEY, 15M GOLD, -RJ4510P10C PLUG	NOS.	1.0000	0.00%	0.00%	1.0000	314160	NOS.	314160.00	314160.00	314160.00
5	CONNECTOR: XUSB4MASS05NTW	NOS.	1.0000	0.00%	0.00%	1.0000	314160	NOS.	314160.00	314160.00	314160.00
11	**Connector P/N 546023F08LF**										
1	Brass Strip-STCZ 25 X 59 A R560 G	GRAM	0.1624	102.55%	41.02%	0.2290	3592680	KGS	822.78	1181.78	822.78
2	ARNITE ® TV4 260 S TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	3.4010	8.16%	8.16%	3.6784	3592680	KGS	13215.23	13215.23	13215.23
*3	Phosphorous Bronze Wire-PB ROUNDWIRE 0.447MM U/P	GRAM	0.3856	9.55%	3.92%	0.4007	3592680	KGS	1439.59	1517.66	1439.59
4	Gold Plating salt (GPC) 200019241	GRAM	0.0010	21.83%	*Calculation at the bottom, Based on FOB Value						
5	135759 / NICKEL ANODE SQUARE	GRAM	0.0060	2.00%	2.00%	0.0062	3592680	KGS	22.10	22.10	22.10

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	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
6	123403 / 2026 N F TIN	MLTR	0.0087	2.00%	2.00%	0.0089	3592680	LTR	31.91	31.91	31.91
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0064	2.00%	2.00%	0.0065	3592680	LTR	23.35	23.35	23.35
8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0101	2.00%	2.00%	0.0103	3592680	LTR	37.12	37.12	37.12
9	123393 / 2019 N F ACID	MLTR	0.0137	2.00%	2.00%	0.0139	3592680	LTR	50.08	50.08	50.08
10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0009	2.00%	2.00%	0.0009	3592680	LTR	3.24	3.24	3.24
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0022	2.00%	2.00%	0.0023	3592680	LTR	8.09	8.09	8.09
12	GALDEN SV 70	GRAM	0.0009	2.00%	2.00%	0.0009	3592680	KGS	3.39	3.39	3.39
13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0005	2.00%	2.00%	0.0005	3592680	LTR	1.92	1.92	1.92
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0019	2.00%	2.00%	0.0020	3592680	LTR	7.12	7.12	7.12
12	**Connector P/N 546029F08LF**										
1	Brass Strip-STCZ 25 X 59 A R560 G	GRAM	0.1624	102.55%	41.02%	0.2290	577920	KGS	132.35	190.10	132.35

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	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
2	ARNITE * TV4 260 S TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	3.4010	8.16%	8.16%	3.6784	577920	GRAM	2125.81	2125.81	2125.81
*3	Phosphorous Bronze Wire-PB ROUNDWIRE 0.447MM U/P	GRAM	0.3856	9.55%	3.92%	0.4007	577920	KGS	231.57	244.13	231.57
4	Gold Plating salt (GPC) 200019241	GRAM	0.0019	21.83%	*Calculation at the bottom, Based on FOB Value						
5	135759 / NICKEL ANODE SQUARE	GRAM	0.0060	2.00%	2.00%	0.0062	577920	LTR	3.56	3.56	3.56
6	123403 / 2026 N F TIN	MLTR	0.0087	2.00%	2.00%	0.0089	577920	LTR	5.13	5.13	5.13
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0064	2.00%	2.00%	0.0065	577920	LTR	3.76	3.76	3.76
8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0101	2.00%	2.00%	0.0103	577920	LTR	5.97	5.97	5.97
9	123393 / 2019 N F ACID	MLTR	0.0137	2.00%	2.00%	0.0139	577920	LTR	8.06	8.06	8.06
10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0009	2.00%	2.00%	0.0009	577920	KGS	0.52	0.52	0.52
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNi)	MLTR	0.0022	2.00%	2.00%	0.0023	577920	LTR	1.30	1.30	1.30
12	GALDEN SV 70	GRAM	0.0009	2.00%	2.00%	0.0009	577920	LTR	0.54	0.54	0.54
13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0005	2.00%	2.00%	0.0005	577920	Ltr	0.31	0.31	0.31
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0019	2.00%	2.00%	0.0020	577920	Ltr	1.15	1.15	1.15
13	**Connector P/N 54602-910LF**										
*1	Brass Strip-STCZ 25 X 59 A R560 G	GRAM	0.2030	102.55%	41.02%	0.2863	1064280	KGS	304.67	437.61	304.67
2	ARNITE * TV4 260 S TN.00.19- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	3.4914	15.51%	15.51%	4.0329	1064280	KGS	4292.13	4292.13	4292.13
*3	Phosphorous Bronze Wire-PB ROUNDWIRE 0.447MM U/P	GRAM	0.4820	9.55%	3.92%	0.5009	1064280	KGS	533.07	561.98	533.07
4	Gold Plating salt (GPC) 200019241	GRAM	0.0008	21.83%	*Calculation at the bottom, Based on FOB Value						
5	135759 / NICKEL ANODE SQUARE	GRAM	0.0075	2.00%	2.00%	0.0077	1064280	KGS	8.18	8.18	8.18
6	123403 / 2026 N F TIN	MLTR	0.0109	2.00%	2.00%	0.0111	1064280	LTR	11.82	11.82	11.82
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0080	2.00%	2.00%	0.0081	1064280	LTR	8.65	8.65	8.65
8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0127	2.00%	2.00%	0.0129	1064280	LTR	13.75	13.75	13.75
9	123393 / 2019 N F ACID	MLTR	0.0171	2.00%	2.00%	0.0174	1064280	LTR	18.55	18.55	18.55

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	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0011	2.00%	2.00%	0.0011	1064280	LTR	1.20	1.20	1.20
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0028	2.00%	2.00%	0.0028	1064280	LTR	3.00	3.00	3.00
12	GALDEN SV 70	GRAM	0.0012	2.00%	2.00%	0.0012	1064280	KGS	1.25	1.25	1.25
13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0007	2.00%	2.00%	0.0007	1064280	LTR	0.71	0.71	0.71
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0024	2.00%	2.00%	0.0025	1064280	LTR	2.64	2.64	2.64
14	**Connector P/N 7111S2015X02LF**										
*1	Phosphorous Bronze Strip-PB STRIP CUSN9P48X0.157	GRAM	0 8850	161 85%	66 36%	1.4723	1349250	KGS	1986.46	3126.70	1986.46
2	Plastic resin- Genestar GN2330-1 Black	GRAM	1.9000	74.23%	74.23%	3.3103	1349250	KGS	4466.45	4466.45	4466.45
3	Gold Plating salt (GPC) 200019241	GRAM	0.0001	33.33%	*Calculation at the bottom, Based on FOB Value						
4	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0005	44.44%							
5	135759 / NICKEL ANODE SQUARE	GRAM	0.0008	2.00%	2.00%	0.0008	1349250	KGS	1.04	1.04	1.04
6	123403 / 2026 N F TIN	MLTR	0.0011	2.00%	2.00%	0.0011	1349250	LTR	1.50	1.50	1.50
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0008	2.00%	2.00%	0.0008	1349250	LTR	1.10	1.10	1.10
8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0013	2.00%	2.00%	0.0013	1349250	LTR	1.74	1.74	1.74
9	123393 / 2019 N F ACID	MLTR	0.0017	2.00%	2.00%	0.0017	1349250	LTR	2.35	2.35	2.35
10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0001	2.00%	2.00%	0.0001	1349250	LTR	0.15	0.15	0.15
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0003	2.00%	2.00%	0.0003	1349250	LTR	0.38	0.38	0.38
12	GALDEN SV 70	GRAM	0.0001	2.00%	2.00%	0.0001	1349250	KGS	0.16	0.16	0.16
13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0001	2.00%	2.00%	0.0001	1349250	LTR	0.09	0.09	0.09
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0002	2.00%	2.00%	0.0002	1349250	LTR	0.33	0.33	0.33
15	**Connector P/N 7111S1615A02LF**										
*1	Phosphorous Bronze Strip- PB STRIP 0.1X26MM	GRAM	0.1680	157.27%	64.48%	0.2763	567683	KGS	156.87	245.36	156.87
2	Plastic resin- Genestar GN2330-1 Black	GRAM	0.7740	122.58%	122.58%	1.7228	567683	KGS	978.01	978.01	978.01
3	Gold Plating salt (GPC) 200019241	GRAM	0.0005	33.33%	*Calculation at the bottom, Based on FOB Value						
4	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0018	44.44%							
5	135759 / NICKEL ANODE SQUARE	GRAM	0.0053	2.00%	2.00%	0.0054	567683	KGS	3.06	3.06	3.06
6	123403 / 2026 N F TIN	MLTR	0.0076	2.00%	2.00%	0.0078	567683	LTR	4.41	4.41	4.41
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0056	2.00%	2.00%	0.0057	567683	LTR	3.23	3.23	3.23
8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.0089	2.00%	2.00%	0.0090	567683	LTR	5.13	5.13	5.13
9	123393 / 2019 N F ACID	MLTR	0.0120	2.00%	2.00%	0.0122	567683	LTR	6.92	6.92	6.92

	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM in applied in DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0008	2.00%	2.00%	0.0008	567683	LTR	0.45	0.45	0.45
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0019	2.00%	2.00%	0.0020	567683	LTR	1.12	1.12	1.12
12	GALDEN SV 70	GRAM	0.0008	2.00%	2.00%	0.0008	567683	KGS	0.47	0.47	0.47
13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0005	2.00%	2.00%	0.0005	567683	LTR	0.27	0.27	0.27
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0017	2.00%	2.00%	0.0017	567683	LTR	0.98	0.98	0.98

*Reommendations of Study Group

FOB Value	₹ 145,826,610.250
Gold Potassium Cyanide (GPC) allowed for AA No. 1010059496(Maximum)(10% of FOB)	₹ 14,582,661.025
Palladium Tetrammine Sulphate allowed for AA No. 1010059496(Maximum)(7% of FOB)	₹ 10,207,862.718
CIF Value for GPC(RS.)	₹ 18,885,565.470
CIF Value for PTS(Rs.)	₹ 7,732,494.390

Note*

Item	Maximum Wastage allowed as % of wastage claimed as per study group
Phosphorous bronze strip	41%
Brass Strip	40%
Special Brass	48%
Beryllium copper strip	88%

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

6
29/4/2020

संख्या
No. W-41/6/2020-IPHW-MeitY

दिनांक
Date 18.03.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 1010059524 dated 01.07.2016 issued in favour of M/s. FCI OEN Connectors Ltd., Cochin

This refer to DGFT I. D. No. 01/81/50/219/AM-17/DES-2/05 dated 06.05.2019 seeking comments of this Ministry on the above mentioned application of M/s. FCI OEN Connectors Limited, Cochin for export of " Connector P/N ".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above

Sushil

(Sushil Kumar Jangid)
Scientist-B
Tel: 011-24301784
ftp-iphwa@meity.gov.in

Shri Amit Kumar, Asst. Director, O/o DGFT, Udyog Bhavan, New Delhi
MeitY No. W-41/6/2020 -IPHW - MeitY dated 18.03.2020

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ELECTRONICS INDIA
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	A	B	C	D	E	F	G	H	I	J	K	L
1		Lic. No. 1010059524										
2		Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Maximum Wastage allowed	Gross weight	Qty to exported	UOM applied DGFT	Total calculated qty	Qty applied in DGFT	Qty recommended
3	1	**Connector P/N 10123492-101LF**										
4	*1	CuSn5 PBSTRIP 0.2X29.0- Phosphorous Bronze Strip	GRAM	11.4928	232.25%	95.22%	22.4366	15876	KGS	356.20	606.22	356.20
5	*2	CuSn8 PBSTRIP 36.0X0.3-Phosphorous Bronze Strip	GRAM	3.5650	46.11%	18.91%	4.2390	15876	KGS	67.30	82.70	67.30
6	3*	CuSn8 PBSTRIP 16.0X0.25-Phosphorous Bronze Strip	GRAM	0.2881	221.39%	90.77%	0.5496	15876	KGS	8.73	14.70	8.73
7	4	LAPEROS E471I VF2201 NATURAL	GRAM	3.7500	50.81%	50.81%	5.6552	15876	KGS	89.78	89.78	89.78
8	5	LAPEROS E130I BK210P BLACK	GRAM	4.6046	167.91%	167.91%	12.3363	15876	KGS	195.85	195.85	195.85
9	6	Gold Plating salt (GPC) 200019241	GRAM	0.0056	32.80%							
10	7	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0416	44.66%		*Calculation at the bottom, Based on FOB Value					
11	8	135759 / NICKEL ANODE SQUARE	GRAM	0.0942	2.00%	2.00%	0.0961	15876	KGS	1.53	1.53	1.53
12	9	123403 / 2026 N F TIN	MLTR	0.1361	2.00%	2.00%	0.1388	15876	LTR	2.20	2.20	2.20
13	10	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0995	2.00%	2.00%	0.1015	15876	LTR	1.61	1.61	1.61
14	11	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1583	2.00%	2.00%	0.1615	15876	LTR	2.56	2.56	2.56
15	12	123393 / 2019 N F ACID	MLTR	0.2135	2.00%	2.00%	0.2178	15876	LTR	3.46	3.46	3.46
16	13	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0138	2.00%	2.00%	0.0141	15876	LTR	0.22	0.22	0.22
17	14	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0345	2.00%	2.00%	0.0352	15876	LTR	0.56	0.56	0.56
18	15	GALDEN SV 70	GRAM	0.0144	2.00%	2.00%	0.0147	15876	KGS	0.23	0.23	0.23
19	16	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0082	2.00%	2.00%	0.0084	15876	LTR	0.13	0.13	0.13
20	17	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0304	2.00%	2.00%	0.0310	15876	LTR	0.49	0.49	0.49
21	2	**Connector P/N HM2P07PD5110N9LF**										
22	*1	C44750 SPLBRS 0.45X28.0Special Brass (S30) Strip	GRAM	2.3366	497.13%	238.62%	7.9122	160574	KGS	1270.49	2240.40	1270.49
23	2	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	160574	KGS	747.24	747.24	747.24
24	3	Gold Plating salt (GPC) 200019241	GRAM	0.0021	21.83%							
25	4	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0097	31.98%		*Calculation at the bottom, Based on FOB Value					
26	5	135759 / NICKEL ANODE SQUARE	GRAM	0.0829	2.00%	2.00%	0.0846	160574	KGS	13.58	13.58	13.58
27	6	123403 / 2026 N F TIN	MLTR	0.1197	2.00%	2.00%	0.1221	160574	LTR	19.61	19.61	19.61

	A	B	C	D	E	F	G	H	I	J	K	L
28	7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0876	2.00%	2.00%	0.0894	160574	LTR	14.35	14.35	14.35
29	8	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1393	2.00%	2.00%	0.1421	160574	LTR	22.81	22.81	22.81
30	9	123393 / 2019 N F ACID	MLTR	0.1879	2.00%	2.00%	0.1917	160574	LTR	30.78	30.78	30.78
31	10	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0122	2.00%	2.00%	0.0124	160574	LTR	1.99	1.99	1.99
32	11	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0304	2.00%	2.00%	0.0310	160574	LTR	4.97	4.97	4.97
33	12	GALDEN SV 70	GRAM	0.0127	2.00%	2.00%	0.0130	160574	KGS	2.08	2.08	2.08
34	13	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0072	2.00%	2.00%	0.0074	160574	LTR	1.18	1.18	1.18
35	14	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0267	2.00%	2.00%	0.0273	160574	LTR	4.38	4.38	4.38
36	**3**	**Connector P/N HM2P07PDG1A1N9LF**										
37	*1	C44750 SPLBRS 0.45X28.0Special Brass (S30) Strip	GRAM	0.0212	500.18%	240.09%	0.0722	134568	KGS	9.72	17.16	9.72
38	*2	C44750 SPLBRS 0.45X32.5Special Brass (S30) Strip	GRAM	3.7826	503.16%	241.52%	12.9184	134568	KGS	1738.40	3070.23	1738.40
39	*3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	134568	KGS	626.22	626.22	626.22
40	4	Gold Plating salt (GPC) 200019241	GRAM	0.0032	22.45%							
41	5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0141	32.65%							
42	6	135759 / NICKEL ANODE SQUARE	GRAM	0.1161	2.00%	2.00%	0.1184	134568	KGS	15.94	15.94	15.94
43	7	123403 / 2026 N F TIN	MLTR	0.1676	2.00%	2.00%	0.1710	134568	LTR	23.01	23.01	23.01
44	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1226	2.00%	2.00%	0.1251	134568	LTR	16.83	16.83	16.83
45	9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1950	2.00%	2.00%	0.1989	134568	LTR	26.77	26.77	26.77
46	10	123393 / 2019 N F ACID	MLTR	0.2631	2.00%	2.00%	0.2683	134568	LTR	36.11	36.11	36.11
47	11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0170	2.00%	2.00%	0.0174	134568	LTR	2.34	2.34	2.34
48	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0425	2.00%	2.00%	0.0434	134568	LTR	5.84	5.84	5.84
49	13	GALDEN SV 70	GRAM	0.0178	2.00%	2.00%	0.0181	134568	KGS	2.44	2.44	2.44
50	14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0101	2.00%	2.00%	0.0103	134568	LTR	1.39	1.39	1.39
51	15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0374	2.00%	2.00%	0.0382	134568	LTR	5.14	5.14	5.14
52	**4**	**Connector P/N HM2P07PDE1R0N9LF**										

*Calculation at the bottom, Based on FOB Value

100093/2020/IPHW

	A	B	C	D	E	F	G	H	I	J	K	L
53	*1	C44750 SPLBRS 0.45X28.0Special Brass (S30) Strip	GRAM	1.8693	494.12%	237.18%	6.3027	180835	KGS	1139.75	2008.28	1139.75
54	*2	C44750 SPLBRS 0.45X32.5Special Brass (S30) Strip	GRAM	0.5260	519.21%	249.22%	1.8369	180835	KGS	332.18	588.99	332.18
55	3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	5.64%	5.64%	4.6301	180835	KGS	837.28	837.28	837.28
56	4	Gold Plating salt (GPC) 200019241	GRAM	0.0030	21.83%	*Calculation at the bottom, Based on FOB Value						
57	5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0144	31.98%							
58	6	135759 / NICKEL ANODE SQUARE	GRAM	0.0829	2.00%	2.00%	0.0846	180835	KGS	15.30	15.30	15.30
59	7	123403 / 2026 N F TIN	MLTR	0.1197	2.00%	2.00%	0.1221	180835	LTR	22.08	22.08	22.08
60	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0876	2.00%	2.00%	0.0894	180835	LTR	16.16	16.16	16.16
61	9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1393	2.00%	2.00%	0.1421	180835	LTR	25.69	25.69	25.69
62	10	123393 / 2019 N F ACID	MLTR	0.1879	2.00%	2.00%	0.1917	180835	LTR	34.66	34.66	34.66
63	11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0122	2.00%	2.00%	0.0124	180835	LTR	2.25	2.25	2.25
64	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0304	2.00%	2.00%	0.0310	180835	LTR	5.60	5.60	5.60
65	13	GALDEN SV 70	GRAM	0.0127	2.00%	2.00%	0.0130	180835	KGS	2.34	2.34	2.34
66	14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0072	2.00%	2.00%	0.0074	180835	LTR	1.33	1.33	1.33
67	15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0267	2.00%	2.00%	0.0273	180835	LTR	4.93	4.93	4.93
68	5	**Connector P/N HM2J07PE5128N9LF**										
69	*1	C51000 0.45mm X 33.00mm-Phosphorous Bronze Strip	GRAM	7.0507	486.73%	199.56%	21.1211	42336	KGS	894.18	1751.39	894.18
70	*2	CuSn5 PB STRIP 0.448X44.9-Phosphorous Bronze Strip	GRAM	4.9054	109.37%	44.84%	7.1050	42336	KGS	300.80	434.81	300.80
71	3	LAPEROS E471I VF2201 NATURAL	GRAM	9.2232	47.21%	47.21%	13.5775	42336	KGS	574.82	574.82	574.82
72	4	VECTRA (VE) A950 VF3001 NATURAL A1-20001061	GRAM	0.2600	384.62%	384.62%	1.2600	42336	KGS	53.34	53.34	53.34
73	5	Gold Plating salt (GPC) 200019241	GRAM	0.0047	26.38%	*Calculation at the bottom, Based on FOB Value						
74	6	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0219	38.88%							
75	7	135759 / NICKEL ANODE SQUARE	GRAM	0.1025	2.00%	2.00%	0.1046	42336	KGS	4.43	4.43	4.43
76	8	123403 / 2026 N F TIN	MLTR	0.1480	2.00%	2.00%	0.1510	42336	LTR	6.39	6.39	6.39
77	9	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1083	2.00%	2.00%	0.1105	42336	LTR	4.68	4.68	4.68
78	10	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1722	2.00%	2.00%	0.1757	42336	LTR	7.44	7.44	7.44
79	11	123393 / 2019 N F ACID	MLTR	0.2323	2.00%	2.00%	0.2370	42336	LTR	10.03	10.03	10.03

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	A	B	C	D	E	F	G	H	I	J	K	L
80	12	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0151	2.00%	2.00%	0.0154	42336	LTR	0.65	0.65	0.65
81	13	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0375	2.00%	2.00%	0.0383	42336	LTR	1.62	1.62	1.62
82	14	GALDEN SV 70	GRAM	0.0157	2.00%	2.00%	0.0160	42336	KGS	0.68	0.68	0.68
83	15	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0089	2.00%	2.00%	0.0091	42336	LTR	0.39	0.39	0.39
84	16	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0330	2.00%	2.00%	0.0337	42336	LTR	1.43	1.43	1.43
85	6	**Connector P/N HM2P07PA5110AALF**										
86	*1	C44750 SPLBRS 0.45X16.9-Special Brass (S30) Strip	GRAM	2.3540	624.66%	299.84%	9.4122	45965	KGS	432.63	784.09	432.63
87	2	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	45965	KGS	213.90	213.90	213.90
88	3	Gold Plating salt (GPC) 200019241	GRAM	0.0254	22.45%	*Calculation at the bottom, Based on FOB Value						
89	4	135759 / NICKEL ANODE SQUARE	GRAM	0.0829	2.00%							
90	5	123403 / 2026 N F TIN	MLTR	0.1197	2.00%	2.00%	0.1221	45965	LTR	5.61	5.61	5.61
91	6	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0876	2.00%	2.00%	0.0894	45965	LTR	4.11	4.11	4.11
92	7	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1393	2.00%	2.00%	0.1421	45965	LTR	6.53	6.53	6.53
93	8	123393 / 2019 N F ACID	MLTR	0.1879	2.00%	2.00%	0.1917	45965	LTR	8.81	8.81	8.81
94	9	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0122	2.00%	2.00%	0.0124	45965	LTR	0.57	0.57	0.57
95	10	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0304	2.00%	2.00%	0.0310	45965	LTR	1.42	1.42	1.42
96	11	GALDEN SV 70	GRAM	0.0127	2.00%	2.00%	0.0130	45965	KGS	0.60	0.60	0.60
97	12	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0072	2.00%	2.00%	0.0074	45965	LTR	0.34	0.34	0.34
98	13	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0267	2.00%	2.00%	0.0273	45965	LTR	1.25	1.25	1.25
99	7	**Connector P/N HM2P07PDG3W0N9L1LF**										
100	*1	C44750 SPLBRS 0.45X28.0Special Brass (S30) Strip	GRAM	1.1683	500.18%	240.09%	3.9732	100699	KGS	400.10	706.08	400.10
101	*2	C44750 SPLBRS 0.45X32.5Special Brass (S30) Strip	GRAM	1.3454	511.38%	245.46%	4.6480	100699	KGS	468.05	828.33	468.05
102	3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	100699	KGS	468.61	468.61	468.61
103	4	Gold Plating salt (GPC) 200019241	GRAM	0.0026	22.45%							

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	A	B	C	D	E	F	G	H	I	J	K	L
104	5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0141	32.65%	*Calculation at the bottom, Based on FOB Value						
105	6	135759 / NICKEL ANODE SQUARE	GRAM	0.0829	2.00%	2.00%	0.0846	100699	KGS	8.52	8.52	8.52
106	7	123403 / 2026 N F TIN	MLTR	0.1197	2.00%	2.00%	0.1221	100699	LTR	12.30	12.30	12.30
107	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.0876	2.00%	2.00%	0.0894	100699	LTR	9.00	9.00	9.00
108	9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1393	2.00%	2.00%	0.1421	100699	LTR	14.31	14.31	14.31
109	10	123393 / 2019 N F ACID	MLTR	0.1879	2.00%	2.00%	0.1917	100699	LTR	19.30	19.30	19.30
110	11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0122	2.00%	2.00%	0.0124	100699	LTR	1.25	1.25	1.25
111	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0304	2.00%	2.00%	0.0310	100699	LTR	3.12	3.12	3.12
112	13	GALDEN SV 70	GRAM	0.0127	2.00%	2.00%	0.0130	100699	KGS	1.30	1.30	1.30
113	14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0072	2.00%	2.00%	0.0074	100699	LTR	0.74	0.74	0.74
114	15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0267	2.00%	2.00%	0.0273	100699	LTR	2.74	2.74	2.74
115	8	**Connector P/N HM2P07PDU1A1N9LF**										
116	*1	C44750 SPLBRS 0.45X28.0Special Brass (S30) Strip	GRAM	0.0425	500.18%	240.09%	0.1445	92534	KGS	13.37	23.59	13.37
117	*2	C44750 SPLBRS 0.45X32.5Special Brass (S30) Strip	GRAM	3.7892	498.18%	239.12%	12.8500	92534	KGS	1189.06	2097.36	1189.06
118	3	ARNITE TV4 261 SF F6.04.84- T.I. No. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	GRAM	4.3830	6.17%	6.17%	4.6536	92534	KGS	430.61	430.61	430.61
119	4	Gold Plating salt (GPC) 200019241	GRAM	0.0033	22.45%	*Calculation at the bottom, Based on FOB Value						
120	5	Palladium (II) Tetrammine Sulphate 400012275	GRAM	0.0145	32.65%							
121	6	135759 / NICKEL ANODE SQUARE	GRAM	0.1161	2.00%	2.00%	0.1184	92534	KGS	10.96	10.96	10.96
122	7	123403 / 2026 N F TIN	MLTR	0.1676	2.00%	2.00%	0.1710	92534	LTR	15.82	15.82	15.82
123	8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	MLTR	0.1226	2.00%	2.00%	0.1251	92534	LTR	11.58	11.58	11.58
124	9	CH0388G /GOLDENEYENICKEL MAKEUP SOLUTION /PRODUCT CODE: 405912	MLTR	0.1950	2.00%	2.00%	0.1989	92534	LTR	18.41	18.41	18.41
125	10	123393 / 2019 N F ACID	MLTR	0.2631	2.00%	2.00%	0.2683	92534	LTR	24.83	24.83	24.83
126	11	200039398 Old N:3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	MLTR	0.0170	2.00%	2.00%	0.0174	92534	LTR	1.61	1.61	1.61
127	12	00010063344 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 NICKEL CONCENTRATE (100/G/LNI)	MLTR	0.0425	2.00%	2.00%	0.0434	92534	LTR	4.01	4.01	4.01
128	13	GALDEN SV 70	GRAM	0.0178	2.00%	2.00%	0.0181	92534	KGS	1.68	1.68	1.68

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	A	B	C	D	E	F	G	H	I	J	K	L
129	14	200039359 Old N:3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	MLTR	0.0101	2.00%	2.00%	0.0103	92534	LTR	0.95	0.95	0.95
130	15	00010063341 (PALLADIUM REPLENISHER) PALLAMET(TM) 500 REPLENISHER	MLTR	0.0374	2.00%	2.00%	0.0382	92534	LTR	3.53	3.53	3.53
131												
132		**FOB Value**	₹ 34,568,412.810									
133		**Gold Potassium Cyanide (GPC) allowed for AA No. 1010059524(Maximum)**	₹ 3,456,841.281									
134		**Palladium Tetrammine Sulphate allowed for AA No. 1010059524(Maximum)**	₹ 2,419,788.897									
135		CIF Value for GPC(RS.)	₹ 7,086,564.070									
136		CIF Value for PTS(Rs.)	₹ 8,761,142.390									
137												

Note

Item	Maximum Wastage allowed as % of wastage claimed as per study group
Phosphorous bronze strip	41%
Brass Strip	40%
Special Brass	48%
Beryllium copper strip	88%

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2/81. dt. 29.4.2020.

भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject: - M/s Jans Copper Pvt. Ltd. -AA No.0310829929 dated 26/06/2019.
Reference: - DGFT ID No. 01/81/50/146/AM-20/DES-2/251 dtd. 03.01.2020

With reference to the above, the undersigned is directed to say that the instant A.A. may be ratified as under:

1. Description of export item may be amended as " Articles made of Copper namely, Copper Sleeves, Copper Foils, Copper Flats/Sheets/Strips, Copper Profiles/Sections"

2. Taking clue from SIONs C-1185, C-1186 & C-1187,quantity of import item may be allowed as 1.05 Kgs./Kg. content in export items.

Norms Committee may take a view.

(S.K. Jain)
Development Officer
Tel 23063166
Email: sushilk.jain@nic.in

DGFT(Shri Amit Kumar, A.D. DES-II)
DPIIT U.O.NO. P-47011/34/2020-TSW dated 22 .04.2020

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29.04.2020

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)

****

Subject: - M/s Dynamic Cables Private Limited AA No.1310049348 dated 05.07.2019
Reference: - DGFT F. No. 01/81/050/00162/AM20/DES-2

With reference to the above, the undersigned is directed to say that the Advance authorization may be ratified as under:

2. Net Weights of export products at Sl. No 1 to 4 may be specified as 77.14MT, 8.10MT, 364 MT & 53 MT respectively:
3. Words " PVC insulated " may be suffixed with the description of export items at Sl. No. 1 & 2.
4. Quantities of import item at Sl. No 1 & 3 viz. Copper Rod may be allowed on net to net content basis in export items at Sl. No. 1 & 2 respectively, as claimed by the firm.
5. Quantities of import items at Sl. No 2 & 4 viz. PVC Compound may be allowed on net to net content basis in export items at Sl. No. 1 & 2 respectively, as claimed by the firm.
6. Quantities of import item at Sl. No 5 & 7 viz. Aluminium Wire Rod may be allowed on net to net content basis in export items at Sl. No. 3 & 4 respectively, as claimed by the firm.
7. Quantities of import items at Sl. No 6 & 8 viz. XPLE Compound may be allowed on net to net content basis in export items at Sl. No. 3 & 4 respectively, as claimed by the firm.

Norms Committee may take a view.

29-04-2020

(S.K. Jain)
Development Officer
Tel.23063166
email: sushilk.jain@nic.in

DGFT(Shri Amit Kumar, A.D. DES-II)
DPIIT U.O.NO. P-47011/93/2019-TSW dated 06.05.2020

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29.04.2020

भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry & Internal Trade
(Technical Support Section)
****

Subject: - M/s Sterlite Power Transmission Ltd. AA No.0310830802 dated 05.08.2019
Reference: - DGFT ID No. 01/81/050/196/AM20/DES-2/231 Dated: 20.12.2019

With reference to the above, the undersigned is directed to say that the instant AA may be ratified as under:

1. Net weight of export items 1, 8 to 13 may be specified as 19192Kgs, 1260Kgs, 5609Kgs, 7428Kgs, 14467Kgs, 9836Kgs and 1065640Kgs respectively. For rest of the export items net weight has already been specified in the export items list.
2. Import items at Sl.No. 1 may be allowed as 1.02Kgs/Kg content in the export items.
3. Quantity of import item at Sl.No. 2 may be allowed as 1.02Kgs/Kg content in the export items as per SION C-7.
4. Quantity of import item at Sl.No. 3 may be allowed as 4% of net weight of steel content as per SION C-7.
5. Quantity of import item at Sl.No. 4 may be allowed up to 2% of FOB value.
6. Quantity of import item at Sl.No. 5 may be allowed as 1.1Kgs/Kg content in the export item as per SION C-1394.
7. Quantity of import item at Sl.No. 6 may be allowed as 1.075Kgs/Kg content in the export item as per SION C-1394.

Norms Committee may take a view.

19/3/2020
(Mohd. Zakariya Khan Yusufzai)
Senior Development Officer

DGFT(Shri Amit Kumar, A.D, DES-II)
DPIIT U.O.NO. P-47011/7/2019-TSW dated 19.03.2020

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29.04.2020

Case no. 165/2-81

W-21/22/2020-IPHW-MeitY
Government of India
Ministry of Electronics and Information Technology
IPHW Division

Date: 15.05.2020

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No. 0710116362 Dated 23.04.2020 issued to M/s. Gaviranga Enterprises.

This refers to DGFT e-mail dated 07.05.2020 seeking comments of this Ministry on the above-mentioned application of M/s. Gaviranga Enterprises for export of "Other Transformers: Having A Power Handling Capacity Not Exceeding 1 Kva".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import products are required for manufacturing the export product. The Ministry recommends Ratification of norms of advance authorization as per Calculation Sheet attached.

(Sd\-)
(Sushil Kumar Jangid)
Scientist 'B'
Tel: 011-24301784
ftp-iphw@meity.gov.in

Attached: as above

Shri Amit Kumar,
Asst. Director, O/o DGFT,
Udyog Bhawan, New Delhi.

1046[illegible]/2020/IPHW

Calculation Sheet: 0710116362 Gaviranga

Export Item (A)	Import Item	Qty. Sought	UOM	Per unit consumption (B)	Wastage Claimed	Wastage allowed (C)	Qty. recommended
83/0- OTHER TRANSFORMERS: HAVING A POWER HANDLING CAPACITY NOT EXCEEDING 1 KVA B-19 ELECT-RONIC "40,000 Quantity"	EI 54.0 X 45 LAMINATIONS [Parts of Transformers] CORE	15000	KG	0.375	Nil	0.00%	On net to net basis with Accountability Clause on Nil Wastage
	EI 54 x 25.5mm SS COIL FORMER [Parts of Transformers] COIL FORMER / BOBBIN	40000	Number	1	Nil	0.00%	On net to net basis with Nil Wastage
	EI 54 x 25.5mm SHROUD (Set of 2 pcs) [Parts of Transformers] SHROUD	40000	Number	1	Nil	0.00%	On net to net basis with Nil Wastage